



Postal Registration No. N. E.—771/2006-2008

# The Gazette of Meghalaya

EXTRAORDINARY

PUBLISHED BY AUTHORITY

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No. 44

Shillong, Friday, March 18, 2016,

28th Phalguna, 1937 (S. E.)

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## PART-V

GOVERNMENT OF MEGHALAYA

MEGHALAYA LEGISLATIVE ASSEMBLY SECRETARIAT

ORDERS BY THE GOVERNOR

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### NOTIFICATION

The 18th March, 2016.

**No.LB.31/LA/2016/2.**—The Meghalaya (Benami Transactions Prohibition) (Amendment) Bill, 2016 introduced in the Meghalaya Legislative Assembly on the 18th March, 2016 together with the statement of objects and Reasons is published under Rule 71 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly for general information.

**THE MEGHALAYA (BENAMI TRANSACTIONS PROHIBITION) (AMENDMENT)  
BILL, 2016.**

**A**

**Bill**

further to amend the Meghalaya (Benami Transactions Prohibition) Act, 1980.

Be it enacted by the Legislature of the State of Meghalaya in the Sixty-seventh year of the Republic of India as follows,-

**Short title and commencement.** 1. (1) This Act may be called the Meghalaya (Benami Transactions Prohibition) (Amendment) Act, 2016.

(2) It shall come into force from the date of notification in the Official Gazette.

**Amendment of Section 2(a).** 2. In section 2 of the Meghalaya (Benami Transactions Prohibition) Act, 1980 (hereinafter referred to as the principal Act)-

(i) in clause (a) the words “or on behalf” shall be omitted;

(ii) in clause (d) after the words “as amended from time to time” the punctuation full stop “.” shall be inserted and thereafter the words “and for the purpose of this Act shall also include the Rabhas, Kacharis and Koch resident in Meghalaya” shall be omitted.

**Amendment of Section 3.** 3. In section 3 of the principal Act, in second proviso for the existing Explanation (ii), the following shall be substituted, namely,-

“(ii) “members of the same family” means either one of the spouses is a tribal and includes the children either of whose parent is or was a tribal.”

**Amendment of  
Section 4.**

4. For the existing section 4 of the principal Act, the following new section 4 shall be substituted, namely,-

“Constitution of Committee or Authority. 4(1) The State Government may, by notification in the Official Gazette, constitute a committee or an authority for receiving and causing verification of a complaint or information of a transaction in benami in the State.

(2) On receiving a complaint or information under sub-section (1), the committee or the authority so constituted shall cause verification of such complaint or information and after such verification and if *prima facie* objectively satisfied and after giving opportunity of being heard to the person against whom a complaint or information of transaction in benami is received, the committee or the authority may refer the matter to the Superintendent of Police for further investigation.

(3) The committee or the authority constituted under sub-section (1) may detect and identify any transaction in benami and if the committee or authority

finds any such transaction to be benami after following due process of verification as provided for in sub-section (2) above, it may refer the same to the Superintendent of Police for further investigation.

(4) The committee or the authority constituted under sub-section (1) above shall have the power to require the presence of an officer of the State Government or local authority or any person who is responsible for maintaining books of account or other documents containing a record of any transaction relating to any property transacted in benami or any other matter relevant for the purposes of this Act.

(5) On receipt of a reference from the committee or the authority, the Superintendent of Police by himself or by any officer of Police not below the rank of Sub-Inspector duly authorised by him may enter and search at all reasonable hours, any premises where he has reason to believe that any register of account or other documents relating to or having any bearing on such transaction are kept in electronic form or otherwise and such police officer may direct any person whom

he has reason to believe to be in custody of such register, books of account or other documents relating with the transaction to produce them for his inspection and if required may seize such register, books of account or other documents or records or electronic systems”.

**Amendment of Section 4A.**

5. In Section 4A of the principal Act, in the proviso to sub-section (1) and in sub-section (2), the word “person” respectively appearing therein shall be omitted and further for the figure, bracket and letter “4(a)” appearing in the aforesaid proviso and also in sub-section (2), the figure and bracket “4(1)” shall be substituted.

**Substitution of Section 6.**

6. For the existing section 6 of the principal Act, the following new section 6 shall be substituted, namely,-

“Offences to be bailable or non bailable.

6. Offence under section 3 shall be cognizable and bailable but whoever wilfully refuses or fails to comply with any direction or lawful order made under section 4 such offence shall be non-bailable.”

**Insertion of new Section 6A.**

7. After Section 6 of the principal Act, the following new Section 6A shall be inserted, namely,-

“Offences by Companies and Partnership Firms.

6A (1) Where any offence punishable under this Act has been committed by a Company or Partnership firm, every person who at the time of the offence is committed, is in charge of, and is responsible to the Company for the conduct of the business of the Company, or Partnership of Partnership firm shall be deemed to have committed an offence under this Act:

Provided that nothing contained in this sub-section shall render any such person liable to any punishment, if he proves that the offence was committed without his knowledge or that he had exercised all due diligence to prevent the commission of such offence.

(2) Notwithstanding anything contained in sub-section (1), in relation to any offence committed under this Act by a Company or Partnership firm, it is proved that the offence has been committed with the consent or connivance of or is attributable to any negligence on the part of any Director, Manager, Secretary or any other officer or Partner individually or collectively shall also be deemed to have committed an offence under this Act.

**Explanation:**

For the purposes of this Section:-

- (a) "Company" means a body corporate and includes a firm or an association of individuals;
- (b) "Director" in relation to a company also includes Managing Director; and
- (c) "Partner" in relation to a Partnership firm includes managing partner."

**Substitution of section 7.**

8. For the existing section 7 of the principal Act, the following new section 7 shall be substituted, namely,-

“Penalty.

7. Whoever commits an offence under Sections 3 and 6A or wilfully refuses or fails to comply with any direction or lawful order made under sub-section (3) of section 4 shall, on conviction by a court of Judicial Magistrate First Class, be punishable with imprisonment for a term not exceeding six months or with fine not exceeding twenty thousand rupees or with both:

Provided that the minimum punishment for the second and subsequent offence under section 3 shall be with imprisonment for a term not less than three months and also with fine of not less than ten thousand rupees or both.”

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**STATEMENT OF OBJECT AND REASONS**

The Meghalaya (Benami Transactions Prohibition) (Amendment) Bill, 2016 is proposed to amend certain provisions of the Meghalaya (Benami Transactions Prohibition) Act, 1980 (Meghalaya Act No. 24 of 1980) especially sections 2 (a), 3, 4, 4A, 6, insertion of section 6A and section 7. It is also proposed to delete the words “and for the purpose of this Act shall also include the Rabhas, Kacharis and Koch resident in Meghalaya” due to the fact that Rabha, Boro, Kachari, Koch are already schedule tribe with effect from 19-09-1987 inserted by Act 43 of 1987.

Hence, this Bill.

**Dr. MUKUL SANGMA,**  
Chief Minister

**ANDREW SIMONS,**  
Commissioner and Secretary,  
Meghalaya Legislative Assembly

**FINANCIAL MEMORANDUM**

No additional expenditure from the State ex-chequer will be incurred for enforcing the proposed Meghalaya (Benami Transactions Prohibition) (Amendment) Bill, 2016.





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ORDERS BY THE GOVERNOR

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### NOTIFICATION

The 18th March, 2016.

**No.LB.32/LA/2016/3.**—The Meghalaya Residents Safety and Security Bill, 2016 introduced in the Meghalaya Legislative Assembly on the 18th March, 2016 together with the statement of objects and Reasons is published under Rule 71 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly for general information.

**THE MEGHALAYA RESIDENTS SAFETY AND SECURITY BILL, 2016.****A****Bill**

to ensure enhanced security vetting of the tenants and to ensure the safety and security of the citizens of the State by preventing anti-social elements to gain shelter in the State which might be detrimental to the peace and tranquillity so as to maintain of public order as and when the situation warranted, to verify and regulate person residing in rented houses in the State, to establish District Task Force, facilitation centres and for matters connected therewith or incidental thereto.

Be it enacted by the Legislature of the State of Meghalaya in the Sixty-seventh Year of the Republic of India as follows:-

**Short title, extent and commencement.**

1. (1) This Act may be called the Meghalaya Residents Safety and Security Act, 2016

(2) It extends to the whole of Meghalaya.

(3) It shall come into force on such date as the State Government may, by notification in the Official Gazette, appoint.

**Definitions.**

2. In this Act, unless the context otherwise requires, -

- (a) "Act" means the Meghalaya Residents Safety and Security Act, 2016;
- (b) "District Task Force" means task force constituted under section 5 of this Act;
- (c) "Existing tenant" means all tenants residing in rented houses prior to or at the commencement of this Act and also those covered under the existing Tenancy law in force;
- (d) "Facilitation Centre" means a centre established under Section 17 and includes any other Centres notified by the Government under this Act.
- (e) "Government" means the State Government of Meghalaya;

- (f) "Landlord" means a person or a group of persons, or a firm or a company and the like, who is the owner of a house or rental unit that has been rented out to a tenant and shall include his successor-in-interest or assignee;
- (g) "Local Authority", includes traditional bodies such as Laskars and Nokmas and similar traditional Garo or other tribal bodies of Garo Hills Districts and Syiems, Sirdars, Dalois, Wahehshong, Wahadars, Myntris, Sordars, Headmen, Lyngdohs and Rangbah Shnongs, Rangbadong of Khasi Hills Districts and Jaintia Hills Districts, or any other such body constituted as per the tradition, customs and practices in the Scheduled Areas and other authorities which shall be notified by the Government or the Deputy Commissioner of the District concerned in the Official Gazette;
- (h) "prescribed" means prescribed by rules made under this Act;
- (i) "relative or members of family" means member of a family and includes husband, wife, father, mother, mother's brother, son, daughter, including step-son, step-daughter, adopted daughter, adopted son, and son or daughter of the mother's brother or mother's sister, father's sister or father's brother;
- (j) "rented house or rented unit" means any building, apartment, permanent or temporary settlement, colony of industrial workers or miners or labourers or construction workers and such like, hut or shed, or any part thereof, let or used for residential or non-residential purposes;
- (k) "State" means the State of Meghalaya; and
- (l) "tenant" means any person who uses or occupies a house or rental unit on payment of rent and includes relatives or members of family, successor to a tenant or a sub-tenant or joint tenant.

**Tenants required to furnish information**

3. All persons residing in rented houses in the State of Meghalaya shall furnish to the Police Station or to the Local Authority requisite documents as mentioned under section 9 of this Act.

**Exemptions.**

4. (1) Nothing in this Act shall apply to any house or rental unit owned by the Central or State Government or a Government under-taking or any other Government establishment as the case may be.

(2) The Government may, by notification in the Official Gazette and for reason to be recorded in writing, exempt any area from the purview of this Act.

**District Task Force, powers and functions.**

5. (1) The Government shall constitute a District Task Force in each district to exercise powers under Section 6 of this Act.

(2) The District Task Force shall consist of :-

- (a) Deputy Commissioner as the Chairperson;
- (b) three members from amongst the officials of the district, one of whom shall be from the Anti-Infiltration Directorate, Meghalaya, posted in that district, to be appointed by the Government by a notification in the Official Gazette;
- (c) two non official members, one of whom may be a representative from the District Council concerned to be appointed by the Government by a notification in the Official Gazette;
- (d) Additional Deputy Commissioner or Extra Assistant Commissioner of the concerned district shall be the Secretary of the District Task Force.

(3) A non official member shall hold office for a term of two years from the date of his appointment and may be eligible for re-nomination for the second term.

(4) For performing journey in connection with the work related to the District Task Force, a non official member shall be entitled to travelling and daily allowances and sitting fees as may be prescribed by the Government from time to time.

**Duties of the  
District Task Force,  
Police Stations and  
Local Authority.**

6. (1) The local Police Station and Local Authority shall maintain the database of all the tenants residing in their jurisdiction.

(2) Once in every quarter, a copy of the database of the tenants maintained at the local Police Station and the office of the Local Authority shall be submitted to the District Task Force.

(3) The District Task Force, after receiving the database from the Police Station and the Local Authority, after due verification and with observations, shall submit the same to the Government once in every quarter.

(4) The District Task Force and the Police Stations shall maintain the list of Local Authorities within their respective jurisdiction.

(5) If any violation of the provisions of the Act comes to the notice of the Police Station or Local Authority, the same shall be reported to the District Task Force immediately.

(6) On receipt of a report under sub-section (5) of this section, the District Task Force shall cause verification of the same by the police or the Local Authority within one month.

(7) Based on the findings submitted by the police or Local Authority, the District Task Force shall take such further action as deemed appropriate under the provisions of this Act.

**Landlord to obtain  
onetime clearance  
for letting his house  
or rental unit from  
the Local Authority.**

7. Any landlord who intends to let his or her house or rental unit on rent to a tenant, he or she shall obtain a one-time clearance from the Local Authority.

**Verification of  
existing tenants.**

8. (1) In case of the existing tenants, the landlord and his tenants shall comply with all the provisions of this Act within six months from the commencement of the Act.

(2) In case of new tenant, the landlord and his tenants shall comply with all the provisions of this Act within sixty days from the date of occupation.

**Landlord legally  
bound to furnish  
documents to the  
Police Station and  
Local Authority.**

9. (1) After the commencement of this Act, the landlord who rents out his or her house or rental unit, shall furnish the documents mentioned below related to the tenants to the Police Station and to the Local Authority-

- (a) a residential certificate from the earlier landlord where the tenant previously resided or Local Authority in case of a person who was not a tenant earlier authenticated by two references of respectable persons one of whom should belong to the place of permanent resident of the tenant supported by a self declaration typed in rupees ten non judicial stamp paper in Form A;
- (b) a copy of Election Photo Identity Card or Aadhar card or driving license or ration card or Passport or Permanent Account Number (PAN) card;
- (c) two copies of recent passport size photograph of each individual family member residing with him;
- (d) if a student, a certificate from the concerned educational institution and Student Photo identity card issued by the school or college or university or educational institution where studying.

(2) Details of information in respect of a tenant and the acknowledgement thereof shall be given as per Form-B of this Act.

**Power of police and Local Authority to verify:**

10. Notwithstanding anything contained in Section 9, a police officer of the rank of Officer-in-Charge of the Police Station having jurisdiction and the Local Authority shall have the powers to jointly verify the credentials of any tenant if so required:

Provided that no police officer and local authority shall undertake the verification under this section except with the prior approval of the District Task Force.

**Imposition of penalty on the Landlord.**

11. (1) Notwithstanding anything contained in section 12 and such other laws in force in the State, a landlord shall be liable to fine of rupees one thousand on the order of the District Task Force if he fails to furnish the particulars to the Police Station the Local Authority as required under this Act.

(2) In case of continuous default after six months, an additional fine of the similar amount shall be levied for each month of default extending upto six months.

(3) On expiry of the period specified under sub-section (2) above, such failure shall amount to an offence punishable with imprisonment upto one month or fine of rupees two thousand, or both.

**Offence to be non-cognizable and bailable.**

12. An offence under this Act shall be non-cognizable and bailable.

**Imposition of penalty on the tenant.**

13. If any tenant intentionally furnishes false information under the Act he or she shall be punished under Section 176 and 177 of the Indian Penal Code, 1860:

Provided that any foreigner, who is residing without valid document shall be punishable under section 14 of the Foreigners Act, 1946.



**Chairperson,  
member and staff of  
the District Task  
Force and Local  
Authority to be  
public servant.**

14. The Chairperson, members, officers, employees of the District Task Forces as notified shall be deemed to be public servants within the meaning of section 21 of the Indian Penal Code and section 2(c) of the Prevention of Corruption Act, 1988.

**Protection of acts  
done in good faith.**

15. No suit, prosecution or other legal proceedings shall lie against any member of the District Task Force or any officer of the District Task Force or the member of Local Authority for anything which is in good faith done or intended to be done under this Act or the rules made there under.

**Power of State  
Government to  
amend Forms.**

16. If the Government is of the opinion that it is expedient in the interest of general public so to do, it may, by notification in the Official Gazette, add to, or omit from, or otherwise amend, the Forms and thereupon the Forms shall be deemed to have been amended accordingly.

**Establishment of  
facilitation centres.**

17. (1) The State Government may establish Facilitation Centres at such places and at such locations particularly at the entry into and exit from the State as may be notified in the Official Gazette.

(2) The District Task Force, in consultation with the Authority duly constituted under section 15 of the Meghalaya Police Act 2010, shall inspect such entry and exit points and recommend establishment of Facilitation Centres to the Government.



(3) The Government, after receiving the recommendations of the District Task Forces in the State, shall notify Facilitation Centres in such numbers and at such locations as deemed fit.

(4) The Facilitation Centres so established in each district shall be under the general direction, control and supervision of the respective District Task Force.

**Functions of  
facilitation centres.**

18. (1) The duties and responsibilities of the Facilitation Centres shall be in such manner as may be prescribed from time to time by the Government.

(2) In particular and without prejudice to the generality of the foregoing sub-section (1), the functions may provide for all or any of the following matters, namely,-

- (a) to achieve the aims and objectives enshrined in the preamble of this Act;
- (b) to maintain a list of all wanted criminals, known anti-social elements, and other known depredators for a sharp look-out, which is provided by the local police stations from time to time;
- (c) to solicit the help of local Police Station and Local Authorities in enforcing the provisions of this Act as and when required;
- (d) to facilitate the entry of vehicles, tourists, or visitors to the State without inconvenience ;
- (e) to facilitate verifying identification documents, if necessary, of any person at the Facilitation Centres;
- (f) any other matter as may be specified by the Government through a notification published in the Official Gazette;

(3) The Facilitation Centre shall ensure that no citizen of India shall be put to inconvenience or restraint from exercising his or her rights guaranteed under the Constitution of India.

**Power to make rules.**

19. (1) The State Government may, by notification in the Official Gazette, make rules for carrying out the purposes of this Act.

(2) Every rule made under this section shall, as soon as after it is made, be laid before the Meghalaya Legislative Assembly.

**Power of the State to remove difficulties.**

20. (1) If any difficulty arises in giving effect to the provisions of this Act, the State Government may, by order, make such provisions not inconsistent with the provisions of this Act as may appear to be necessary for removing the difficulty:

Provided that no order under this section shall be made by the State Government after a period of four years from the commencement of this Act.

(2) Every order made under this section shall, as soon as may be after it is made, be laid before the Meghalaya Legislative Assembly.

**FORM "A"**

[See section 9 (1) (a)]

**Affidavit****[To be typed on a Rupees Ten Non-Judicial Stamp Paper]**

I.....(Name of deponent), S/o / D/o....., age about.....years, by profession ..... and permanent resident of..... do hereby solemnly affirm and declare as follows:-

1. That I am a bonafide resident of India and presently reside at.....

2. That I was a previous resident of ..... village/ town/ city ..... within the jurisdiction of the ..... Police Station, ..... District, ..... State, from.....to..... (period).

3. That this Self Declaration is for declaring my earlier residence for the purpose of Section 9 (1) (a) of the Meghalaya Residents Safety and Security Act, 2016 and submitting the same before the concerned authority with supporting documents referred to in section 9.

4. That the statements in this Declaration made in paragraphs 1, 2 and 3 above are true and correct to the best of my knowledge, belief and information and nothing material has been concealed therein.

5. That if any information given by me in this declaration or any document submitted in support of any residential address shall be found untrue or incorrect or false I would be liable for penalties under Sections 199 and 200 of the Indian Penal Code, 1860.

References- Phone/Mobile.	Name and address/ Phone/Mobile.	Signature and Address of Tenant / Phone/Mobile.
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1.

2.

**Form-B****[See Section 9(2)]**

Details of information of resident for verification by Police and Local Authority.

**Particulars of Landlord where the tenant resides.**

1. Name of the Landlord: \_\_\_\_\_
2. Occupation: \_\_\_\_\_
3. Details of permanent address: \_\_\_\_\_
4. Telephone/ mobile number: \_\_\_\_\_
5. Present address: \_\_\_\_\_
6. Details of domestic help or other workers staying along with the landlord:

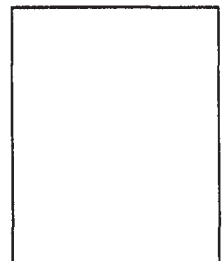
Name	Age	Permanent Residential Address	Signature/Thumb Impression
_____	_____	_____	_____

(\*NB: Separate sheet be used to affix photograph of domestic help or other workers along with name and signature or thumb impression below the photograph)

**Particulars of Tenant**

1. Name: \_\_\_\_\_
2. Father's name/ mother's name/spouse's name: \_\_\_\_\_
3. (a) Nationality: \_\_\_\_\_ (b) Age : \_\_\_\_\_
4. Address and Phone and mobile number: \_\_\_\_\_
5. Occupation: \_\_\_\_\_
6. Documents produced in support of address and identification:

- (a) If student, certificate and identity card from the educational institution: \_\_\_\_\_
- (b) If Government servant, employment certificate,  
transfer order or appointment order or office identity card: \_\_\_\_\_
- (c) For doctors / lawyers/ engineers/ architects/ professional drivers/ self employed  
and other professionals - registration certificate/ number: \_\_\_\_\_
- (d) For migrant workers or those engaged in business/ trade: trading license from  
respective District Council or labour registration certificate/ license under  
relevant law: \_\_\_\_\_
- (e) For others - Permanent Account Number (PAN) card/ electricity bill/ ration  
Card/Adhaar card: \_\_\_\_\_



7. Details of family member residing with the tenant and includes sub-tenants and joint tenants:

Name	Age	Relationship	Occupation	Signature/Thumb Impression

8. Details of domestic help or other workers staying along with the tenant:

Name	Age	Permanent Residential Address	Signature/Thumb Impression

(\*NB: Separate sheet be used to affix photograph of family members and domestic help along with name and signature or thumb impression below the photograph)

9. Present Address:

& Telephone and Mobile Number:

10. Previous address:

& Telephone and Mobile Number:

11. Date of leaving the previous address:

12. Permanent address:

& Telephone and Mobile Number

(to be supported by documentary proof)

\*Strike out whichever not necessary

Name and Signature of tenant with date / address and Phone/ Mobile.	Name and Signature of Landlord with date/address and Phone/Mobile.

**Acknowledgement**

Received from Shri/ Smti. \_\_\_\_\_ S/o / D/o \_\_\_\_\_  
R/o \_\_\_\_\_ Phone / Mobile Number \_\_\_\_\_  
intimation of letting out of \_\_\_\_\_ to Shri/ Smti. \_\_\_\_\_  
\_\_\_\_\_

Date \_\_\_\_\_ Diary No. \_\_\_\_\_

Signature of recipient \_\_\_\_\_

Name & Designation \_\_\_\_\_

Police Station \_\_\_\_\_

Office Seal

**Acknowledgement**

Received from Shri/ Smti. \_\_\_\_\_ S/o / D/o \_\_\_\_\_  
R/o \_\_\_\_\_ Phone / Mobile Number \_\_\_\_\_  
intimation of letting out of \_\_\_\_\_ to Shri/ Smti. \_\_\_\_\_  
\_\_\_\_\_

Date \_\_\_\_\_ Diary No. \_\_\_\_\_

Signature of recipient \_\_\_\_\_

Name & Designation \_\_\_\_\_

Police Station \_\_\_\_\_

Office Seal

**STATEMENT OF OBJECT AND REASONS**

The Meghalaya Residents Safety and Security Bill, 2016 is proposed as it has become necessary to have a strong law in the State considering the threats emanating from various insurgent and militant groups, transnational terrorists as well as trans-border criminals operating in the State. The Bill is to provide a framework for verification and regulation of tenants residing in the State of Meghalaya so as to enhance the security of the citizens of the State and to prevent breach of peace and maintenance of public order and also for establishment of facilitation centres.

Hence this Bill,

**Dr. MUKUL SANGMA,**  
Chief Minister

**ANDREW SIMONS,**  
Commissioner and Secretary,  
Meghalaya Legislative Assembly

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**FINANCIAL MEMORANDUM**

There will be some expenditure for funding the implementing agencies from the Consolidated Fund of the State of Meghalaya for implementation of the provisions of the Bill.

**MEMORANDUM OF DELEGATED LEGISLATION**

Clause 19 of the Bill empowers the State Government to make rules which are matters of detail and every such rule so made shall, as soon as after it is made, be laid before the Meghalaya Legislative Assembly. The delegation as such, is of normal character.

Clause 20 of the Bill empowers the State Government to, by order, make such provisions not inconsistent with the provisions of the Act if any difficulty arises in giving effect to the provisions of the Bill. However, no such order shall be made by the Government after a period of 4 years from the commencement of the Act and every order made shall after as soon as made be laid before the State Assembly.





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## PART IIA

GOVERNMENT OF MEGHALAYA

REVENUE AND DISASTER MANAGEMENT DEPARTMENT

ORDERS BY THE GOVERNOR

### NOTIFICATION

The 9th March, 2016.

#### **PRELIMINARY NOTIFICATION**

**(Under Section 11(1) of the Act - 30/2013)**

**No.RDA.79/2015/58.**—Whereas it appears to the Government of Meghalaya that a total of 7,29,076.2 Square Meters (544 Bighas, 4 Kattas-10 Lessas) of land is required for Construction of National Highway from Moheskola-Baghmara DPR Road Project as shown in the statement attached. Social Impact Assessment Study was exempted by the Government under section 10A of the said act as amended by Ordinance No. 9 of 2014.

Deputy Commissioner (Revenue) under South Garo Hills District is appointed as Administrator for the purpose of rehabilitation and resettlement of the affected families.

Therefore, it is notified that for the above said project from Moheskola to Baghmara under South Garo Hills District, a land measuring more or less 7,29,076.2 Square Meters (544 bighas, 4 kattas and 10 lessas) whose detail description is given in 14 (fourteen) Statements of different Akhing lands furnished for this notification, is under acquisition.

This notification is made under the provisions of section 11(1) of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (Act No. 30/2013), to all whom it may concern.

A plan of the land may be inspected in the office of the Deputy Commissioner, South Garo Hills District on any working day. The appropriate government is pleased to authorize the Deputy Commissioner and his staff to enter upon and survey land, take levels of any land, dig or bore into the sub-soil and do all other acts required for the proper execution of their work as provided and specified in section 12 of the said Act.

Under Section 11(4) of the Act, no person shall make any transaction or cause any transaction of land *i.e.* sale/purchase, specified in the preliminary notification or create any encumbrances on such land from the date of publication of such notification without prior approval of the District Collector.

The objections to the acquisition, if any, may be filed by the person interested within 60 (sixty) days from the date of the publication as provided under section 15 of the said act before the District Collector, South Garo Hills District.

**B. HAJONG,**

Joint Secretary to the Govt. of Meghalaya,  
Revenue & Disaster Management Department.

**PATTA LAND VALUATION (PANDA A-KING LAND)****STATEMENT OF AFFECTED AREA LAND ACQUIRED BY N.H.62 ROAD FOR UPGRADATION TO DOUBLE LAND ROAD UNDER MOUZA NO.1-1-V. LLAGE PANDA A-KINGLAND, DISTRICT SOUTH GARO HILLS, MEGHALAYA FOR THE YEAR 2014-15**

Sl. No.	Name of Land Owner's	Name of Village	P.P. No.	Dag No.	Plot No.	Area	Chainage	SCHEDULED OF BOUNDARIES OF LAND OWNERS
						B - K - L		
1	2	3	4	5	6	7	8	9
1	Smt Rikmatchi A Sangma, D/O C. Marak	Panda	39	40	1	0 - 2 - 0	117.00km to 122.00km	Left- Own Land Right- Own Land
2	Smt Enjini N Marak	Panda	44	45	3	0 - 3 - 0	do	Left- Own Land Right- Own Land
3	Shri Joan Marak	Panda	42	43	4	0 - 2 - 10	do	Left- Own Land Right- Own Land
4	Shri Obison Sangma	Panda	45	46	5	0 - 2 - 10	do	Left- Own Land Right- Own Land
5	Shri Starson R Marak	Panda	11	12	6	0 - 2 - 10	do	Left- Own Land Right- Own Land
6	Smt Promilla Shira, W/O Starson Marak	Panda	38	39	7	0 - 2 - 0	do	Left- Own Land Right- Own Land
7	Smt Tunallina Marak	Panda	43	44	8	0 - 2 - 10	do	Left- Own Land Right- Own Land
8	Shri Dikandro Sangma, S/O Late Bonuram Momin	Panda	65	66	9	1 - 2 - 10	do	Left- Own Land Right- Own Land
9	Shri Charchil Shira, S/O Late Josai Marak	Panda	47	48	10	0 - 2 - 0	do	Left- Own Land Right- Own Land
10	Panda A.B. Church	Panda	30	31	11	0 - 2 - 0	do	Left- Own Land Right- Own Land
11	Smt Tengsurine N Marak	Panda	37	38	12	0 - 3 - 0	do	Left- Own Land Right- Own Land
12	Smt Dillorin D Shira, W/O Dikandro Sangma	Panda	62	63	13	1 - 1 - 0	do	Left- Own Land Right- Own Land
13	Smt Koroni Sangma	Panda	67	68	15	0 - 3 - 0	do	Left- Own Land Right- Own Land
14	Smt Plorinda A Sangma, W/O Methon Marak	Panda	71	72	16	0 - 3 - 0	do	Left- Own Land Right- Own Land
15	Smt Wenalish Sangma, W/O Late Replin D Shira	Panda	48	49	20	0 - 2 - 10	do	Left- Own Land Right- Own Land
16	Shri Bolwin D Marak, S/O Ranjing A Sangma	Panda	69	70	21	0 - 2 - 10	do	Left- Own Land Right- Own Land
17	Shri Charchil D Shira	Panda	47	48	24	0 - 4 - 0	do	Left- Own Land Right- Own Land
		Total C.O				10 - 2 - 10		
		Total B.F				10 - 2 - 10		

18	Smt Parida T Sangma, W/O Wepson Momin	Panda	79	80	26	0 - 1 - 10	do	Left- Own Land Right- Own Land
19	Smt Medu Sangma	Panda	69	69	27	0 - 2 - 10	do	Left- Own Land Right- Own Land
20	Panda A.B. Church, H Compound	Panda	50	51	29	0 - 3 - 10	do	Left- Own Land Right- Own Land
21	Smt Krespolin Sangma, D/O Arket Marak	Panda	86	87	34	0 - 2 - 0	do	Left- Own Land Right- Own Land
22	Shri Joan N Marak, S/O Late Kasina Sangma	Panda	42	43	38	0 - 2 - 0	do	Left- Own Land Right- Own Land
23	Shri Amith Shira, S/O Solen Marak	Panda	85	86	39	0 - 2 - 0	do	Left- Own Land Right- Own Land
24	Smt Maithi Ch Marak, W/O Charchil Shira	Panda	46	47	41	0 - 2 - 0	do	Left- Own Land Right- Own Land
25	Smt Ringkey Shira	Panda	77	78	42	0 - 1 - 10	do	Left- Own Land Right- Own Land
26	Shri Lotster Areng	Panda	78	79	44	0 - 1 - 0	do	Left- Own Land Right- Own Land
27	Shri Dakan T Sangma, S/O Panjing Marak	Panda	74	75	47	0 - 1 - 0	do	Left- Own Land Right- Own Land
28	Shri Eseng M Sangma	Panda	61	62	50	0 - 1 - 0	do	Left- Own Land Right- Own Land
29	Smt Helarine A Sangma, W/O Mithson Ch Marak	Panda	56	57	52	0 - 1 - 10	do	Left- Own Land Right- Own Land
30	Smt Marbilla Marak	Panda	40	41	53	0 - 1 - 0	do	Left- Own Land Right- Own Land
31	Smt Ronish Marak, M/O Jonilla Marak	Panda	55	56	54	0 - 1 - 0	do	Left- Own Land Right- Own Land
32	Smt Chilina A Sangma, W/O Convarson R Marak	Panda	36	37	59	0 - 1 - 10	do	Left- Own Land Right- Own Land
33	Smt Jakremra N Sangma, D/O Nirmor R Marak	Panda	76	77	65	0 - 1 - 10	do	Left- Own Land Right- Own Land
34	Smt Tanora N Sangma, W/O Nirmor R Marak	Panda	75	76	66	0 - 1 - 10	do	Left- Own Land Right- Own Land
35	Smt Zobedi A Sangma, D/O Grison R Marak	Panda	54	55	67	0 - 1 - 10	do	Left- Own Land Right- Own Land
36	Shri Godfrey Balsan W Momin, S/O Belesbon Marak	Panda	51	52	68	0 - 1 - 10	do	Left- Own Land Right- Own Land
37	Shri Dilip R Marak, S/Q Kanison Sangma	Panda	57	58	69	0 - 1 - 10	do	Left- Own Land Right- Own Land
		Total C.O				17 - 0 - 0		
		Total B.F				17 - 0 - 0		

38	Shri Elbison Marak, S/O Rojen Sangma	Panda	41	42	70	0 - 1 - 10	do	Left- Own Land Right- Own Land
39	Smt Shunajunisa G Momin, D/O Sundhya G Momin	Panda	22	23	71	0 - 1 - 10	do	Left- Own Land Right- Own Land
40	Shri Saimon Ch Marak, S/O-Late Jensing N Sangma	Panda	23	34	72	0 - 1 - 10	do	Left- Own Land Right- Own Land
41	Shri Zenny Buce S Marak, S/O Late Inderson R Sangma	Panda	16	17	73	0 - 1 - 10	do	Left- Own Land Right- Own Land
42	Shri Teseng A Sangma, S/O Grenson R Marak	Panda	35	36	74	0 - 1 - 0	do	Left- Own Land Right- Own Land
43	Smt Protilla A Sangma, W/O Golden R Marak	Panda	84	85	76	0 - 1 - 0	do	Left- Own Land Right- Own Land
44	Smt Henalish N Marak, D/O Madot Sangma	Panda	12	13	77	0 - 1 - 0	do	Left- Own Land Right- Own Land
45	Shri Brain A Sangma, S/O Ganson R Marak	Panda	64	65	78	0 - 1 - 0	do	Left- Own Land Right- Own Land
46	Shri Jebirikben M Sangma, M/O Babtha M Sangma	Panda	52	53	79	0 - 1 - 0	do	Left- Own Land Right- Own Land
47	Shri Sentrang Sangma, S/O Late Pokindra Marak	Panda	83	84	80	0 - 1 - 0	do	Left- Own Land Right- Own Land
48	Shri Prenspal Sangma, S/O Malang Momin	Panda	88	89	81	0 - 1 - 0	do	Left- Own Land Right- Own Land
49	Smt Tunarin A Sangma	Panda	43	44	82	0 - 1 - 0	do	Left- Own Land Right- Own Land
50	Shri Linison D Marak, S/O Rongjin Sangma	Panda	32	33	83	0 - 1 - 0	do	Left- Own Land Right- Own Land
51	Shri Salang Ch Marak, S/O Late Abraham A Sangma	Panda	60	61	84	0 - 1 - 0	do	Left- Own Land Right- Own Land
52	Shri Ezakiel M Momin, S/O Late Aron K Sangma	Panda	60	61	86	0 - 1 - 0	do	Left- Own Land Right- Own Land
53	Shri Grison R Marak, S/O Late Bonggo K Sangma	Panda	80	81	88	0 - 1 - 0	do	Left- Own Land Right- Own Land
54	Smt Methu Ch Momin, D/O Metilson N Marak	Panda	53	54	92	0 - 1 - 0	do	Left- Own Land Right- Own Land
55	Smt Grerija N Marak, Erudarson N Marak	Panda	70	71	93	0 - 1 - 0	do	Left- Own Land Right- Own Land
		G/Total				21 - 0 - 0		

**PATTA LAND VALUATION (PANDA WAGIKONA A-KINGLAND)****DOUBLE LAND ROAD UNDER MOUZA NO.1-1-VALLAGE PANDA WAGIKONA, DISTRICT SOUTH GARO HILLS, MEGHALAYA FOR THE YEAR 2014-15**

Sl. No.	Name of Land Owner's	Name of Village	P.P. No.	Dag No.	Plot No.	Area	Chainage	SCHEDULED OF BOUNDARIES OF LAND OWNERS
						B - K - L		
1	2	3	4	5	6	7	8	9
1	Shri Pilendro A Sangma, S/O Late Judising Marak	Panda Wagikona	29	30	1	0 - 2 - 0	117.00km to 122.00km	Left- Own Land Right- Ownland
2	Shri Edison Shira, S/O Late Bilson N Marak	"	15	16	2	0 - 4 - 0	do	Left- Own Land Right- Ownland
3	Smt Clarish D Marak, D/O Late Diman Mara	"	10	11	3	1 - 0 - 0	do	Left- Own Land Right- Ownland
4	Shri Sendirson N Marak, S/O Late Chodendro R	"	9	10	4	1 - 3 - 0	do	Left- Own Land Right- Ownland
5	Shri Arwinson Sangma, S/O Late Chondi Ch Marak	"	28	29	5	0 - 2 - 0	do	Left- Own Land Right- Ownland
6	Shri Sendirson N Marak, H/O Sohilla D Marak	"	9	10	6	1 - 1 - 0	do	Left- Own Land Right- Ownland
7	Smt Henallish N Marak, W/O Madop D Mara	"	12	13	7	0 - 4 - 0	do	Left- Own Land Right- Ownland
8	Wagikona L.P. School, Secretary	"	25	26	8	0 - 2 - 0	do	Left- Own Land Right- Ownland
9	Smt Prenish T Sangma, W/O S. Ch. Marak	"	59	60	9	0 - 2 - 10	do	Left- Own Land Right- Ownland
10	Shri Stanson D Marak, S/O Oni N Marak	"	11	12	11	1 - 0 - 0	do	Left- Own Land Right- Ownland
11	Smt Ronilla D Sangma, W/O Late Boikon Sangma	"	18	19	12	2 - 3 - 10	do	Left- Own Land Right- Ownland
12	Smt Gretallin Marak, D/O Oniram Marak	"	7	7	16	0 - 4 - 0	do	Left- Own Land Right- Ownland
13	Smt Bestdaline N Marak, W/O Lemithson Ch Marak	"	5	5	17	3 - 0 - 10	do	Left- Own Land Right- Ownland
14	Smt Remi A Sangma, D/O Sotjen B Marak	"	82	83	18	0 - 2 - 0	do	Left- Own Land Right- Ownland
15	Smt Lebina N Marak, W/O Denathsing M Sangma	"	13	14	20	0 - 4 - 0	do	Left- Own Land Right- Ownland
16	Smt Tellina N Marak, W/O Enalson A Sangma	"	17	18	21	0 - 4 - 0	do	Left- Own Land Right- Ownland
17	Shri Sengrik Marak, S/O Pal A Sangma	"	21	22	22	1 - 0 - 0	do	Left- Own Land Right- Ownland
		Total C.O				17 - 3 - 10		
		Total B.F				17 - 3 - 10		

18	Smt Promilla D Shira, M/O Unish D Shira	Panda Wagikon a	38	39	23	0 - 3 - 10	do	Left- Own Land Right- Ownland
19	Secy. Dambuk Baptist Church, Woman Group	"	30	31	24	1 - 0 - 0	do	Left- Own Land Right- Ownland
20	Shri Prebithson N Marak, S/O Late Kema D Shira	"	33	34	26	0 - 3 - 10	do	Left- Own Land Right- Ownland
21	Smt Pelibin D Marak, S/O Late Boikon S Sangma	"	27	28	29	0 - 2 - 0	do	Left- Own Land Right- Ownland
22	Shri Lemithson Ch Marak, S/O W. Sangma	"	14	15	30	1 - 3 - 10	do	Left- Own Land Right- Ownland
23	Shri Gretalin D Marak, W/O Ram Bahadur Tamang	"	7	7	31	1 - 0 - 10	do	Left- Own Land Right- Ownland
24	Shri Sailip S Sangma, S/O Late Watson K Sangma	"	20	21	32	1 - 1 - 0	do	Left- Own Land Right- Ownland
25	Shri Lemithson Ch Marak, S/O Kema K Sangma	"	19	20	33	0 - 4 - 0	do	Left- Own Land Right- Ownland
26	Smt Queenmerry D Shira, D/O Ronendro Ch Momin	"	6	6	34	0 - 4 - 0	do	Left- Own Land Right- Ownland
27	Shri Wetden Marak, S/O Late Jetsing D Marak	"	8	9	35	1 - 1 - 0	do	Left- Own Land Right- Ownland
		G/Total				27 - 1 - 10		



**Patta Land Valuation (Dambuk Adinggre A.king Land)-I****STATEMENT OF AFFECTED AREA LAND ACQUIRED BY N.H.62 ROAD FOR UPGRADATION TO DOUBLE LAND ROAD UNDER MOUZA NO.1-VALLAGE DAMBUK ADINGGRE, DISTRICT SOUTH GARO HILLS,**

Sl. No.	Name of Land Owner's	Name of village	Plot No.	P.P. No.	Dag No.	Area	Chainage	SCHEDULED OF BOUNDARIES OF LAND OWNERS
						B - K - L		
1	2	3	4	5	6	7	8	9
1	Shri Growingbelt D, Shira D/o Late Debendra D Sangma	Dambuk Adinggre	-	1	1	0 - 2 - 0	102.500km to 117.00km	<u>Left- Ownland</u> <u>Right -Ownland</u>
2	Shri Rohindro Marak, S/o Late Jonen Sangma	do	-	2	2	1 - 0 - 10	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
3	Shri Shuk D. Shira, Late Sajan N. Marak	do	-	3	3	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
4	Shri thinang Sangma, S/O Late Chongber Ch Marak	do	-	4	4	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
5	Smt Pinaline M Sangma, D/O Late Linsen M Marak	do	-	5	5	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
6	Smt Sothila D Shira, W/O Alphonse A Sangma	do	-	6	6	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
7	Shri Sengre D. Shira, D/O Shri Krishbinath Ch	do	-	7	7	0 - 2 - 10	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
8	D/O Shri Krishbinath Ch. Marak	do	-	8	8	0 - 2 - 10	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
9	Smt. Rosaline D. Shira D/O Hamilson N. Marak	do	-	9	9	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
10	Shri Williston Marak S/O Late Denison D Shira	do	-	10	10	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
11	Shri Mordin D Shira S/O Late Watsing M Sangma	do	-	11	11	0 - 2 - 10	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
12	Smt Armila D Shira D/O Late Dasan Marak	do	-	12	12	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
13	Smt. Merina D. Shira D/O Late Gensing N Marak	do	-	13	13	0 - 4 - 0	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
14	Shri Tony Shira S/O Shri Brogendro Sangma	do	-	14	14	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
15	Smt. Selma Shira D/O Late Bilgan Sangma	do	-	15	15	0 - 4 - 0	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
16	Shri Bartholomew D Shira S/O Krishbinath Ch Marak	do	-	16	16	0 - 2 - 10	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
17	Shri John Shira S/O Late Doansing Marak	do	-	17	17	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right -Ownland</u>
		Total C.O				9 - 1 - 0		
		Total B.F				9 - 1 - 0		

18	Smt. Hamarkala D Shira D/o Sajan N Marak	Dambuk Adinggre	-	18	18	0 - 4 - 0	do	<u>Left- Ownland</u> Right -Ownland
19	Smt. Seban Shira D/o Dasan N Marak	do	-	19	19		do	<u>Left- Ownland</u> Right -Ownland
20	Shri Agness Marak S/O Willi D Shira	do	-	20	20	0 - 2 - 0	do	<u>Left- Ownland</u> Right -Ownland
21	Shri Romar D Shira S/O Late Sajan Marak	do	-	21	21	0 - 2 - 0	do	<u>Left- Ownland</u> Right -Ownland
22	Smt. Bethilla Shira W/o Phyarson N Marak	do	-	22	22	0 - 1 - 0	do	<u>Left- Ownland</u> Right -Ownland
23	Shri Learson Marak S/o Late Kambak T. Sangma	do	-	23	23	0 - 4 - 10	do	<u>Left- Ownland</u> Right -Ownland
24	Shri Hulluth Marak S/o Late Attendro Shira	do	-	24	24	0 - 1 - 10	do	<u>Left- Ownland</u> Right -Ownland
25	Smt Just Mary Shira D/o Piarson N Marak	do	-	25	25	0 - 2 - 0	do	<u>Left- Ownland</u> Right -Ownland
26	Smt. Binitha Shira W/o Late Bobindro Marak	do	-	26	26	0 - 2 - 0	do	<u>Left- Ownland</u> Right -Ownland
27	Shri Belbarin D. Shira W/o Williston N Marak	do	-	27	27	0 - 1 - 10	do	<u>Left- Ownland</u> Right -Ownland
28	Shri Domasing D Shira S/o Williston N Marak	do	-	28	28	0 - 1 - 10	do	<u>Left- Ownland</u> Right -Ownland
29	shri Rikman D Shira S/o Williston N Marak	do	-	29	29	0 - 1 - 10	do	<u>Left- Ownland</u> Right -Ownland
30	Smt. Alma N Marak W/o Babul R Marak	do	-	30	30	0 - 1 - 10	do	<u>Left- Ownland</u> Right -Ownland
31	shri Pinderson D Shira S/o Ronsing B Marak	do	-	31	31	0 - 2 - 0	do	<u>Left- Ownland</u> Right -Ownland
32	Shri Maikel Momin S/o Late Asendro Marak	do	-	32	32	0 - 1 - 10	do	<u>Left- Ownland</u> Right -Ownland
		Total C.O				16 - 0 - 10		
		Total B.F				16 - 0 - 10		



**Patta Land Valuation (Dambuk Adinggre A.king Land)-II****STATEMENT OF AFFECTED AREA LAND ACQUIRED BY N.H.62 ROAD FOR UPGRADATION TO DOUBLE LAND ROAD UNDER MOUZA NO.1-VALLAGE DAMBUK A-DINGGRE, DISTRICT SOUTH GARO HILLS, MEGHALAYA FOR THE YEAR 2014-15**

Sl. No.	Name of Land Owner's	Name of village	Plot No.	P.P. No.	Dag No.	Area	Chainage	SCHEDULED OF BOUNDARIES OF LAND OWNERS
						B - K - L		
1	2	3	4	5	6	7	8	9
1	Smt Silirinda Shira	Dambuk A-dinggre	1	26	26	1 - 0 - 10	102.500km to 117.00km	Left- Ownland Right- Ownland
2	Smt Nillendro M Sangma	"	3	19	19	0 - 1 - 0	do	Left- Ownland Right- Ownland
3	Smt Pissilin N Marak	"	4	12	12	0 - 3 - 10	do	Left- Ownland Right- Ownland
4	Secy. Dambuk A.B. Church Compound	"	5	2	2	0 - 1 - 0	do	Left- Ownland Right- Ownland
5	Smt Santina Shira	"	6	15	15	0 - 1 - 0	do	Left- Ownland Right- Ownland
6	Smt Femili Shira	"	7	16	16	0 - 2 - 0	do	Left- Ownland Right- Ownland
7	Smt Grenalish Marak	"	8	22	22	0 - 3 - 0	do	Left- Ownland Right- Ownland
8	Smt Pindanin Shira	"	9	13	13	1 - 3 - 0	do	Left- Ownland Right- Ownland
9	Shri Kukilson Sangma	"	10	20	20	1 - 0 - 0	do	Left- Ownland Right- Ownland
10	Smt Martina Marak	"	11	11	11	1 - 0 - 0	do	Left- Ownland Right- Ownland
11	Shri Pitilson Shira	"	12	14	14	1 - 0 - 0	do	Left- Ownland Right- Ownland
12	Shri Jakdip Shira	"	13	25	25	1 - 0 - 0	do	Left- Ownland Right- Ownland
13	Smt Bellentina Marak	"	14	21	21	0 - 2 - 10	do	Left- Ownland Right- Ownland
14	Smt Kristina Marak	"	15	24	24	0 - 2 - 10	do	Left- Ownland Right- Ownland
15	Smt Terok D Shira	"	16	30	30	1 - 0 - 0	do	Left- Ownland Right- Ownland
16	Shri Haward Marak	"	17	23	23	1 - 1 - 0	do	Left- Ownland Right- Ownland
17	Shri Authsaint Marak	"	19	17	17	0 - 2 - 0	do	Left- Ownland Right- Ownland
18	Shri Phillingson Marak	"	20	18	18	0 - 2 - 0	do	Left- Ownland Right- Ownland
19	Smt Premika N Marak	"	22	10	10	0 - 2 - 0	do	Left- Ownland Right- Ownland
		G/Total				13 - 2 - 10		

**PATTA LAND VALUATION (CHINGGINE A.KINGLAND)****STATEMENT OF AFFECTED AREA LAND ACQUIRED BY N.H.62 ROAD FOR UPGRADATION TO DOUBLE LAND ROAD UNDER MOUZA NO.1-VILLAGE CHINGGINE, DISTRICT SOUTH GARO HILLS, MEGHALAYA FOR THE YEAR**

Sl. No.	Name of Land Owner's	Name of village	P.P. No.	Dag No.	Plot No.	Area B - K - L	Class of Land	Remarks
1	2	3	4	5	6	7	8	9
1	Smt Marya P Marak, W/O Debaker R Marak	ChingGINE	100	109	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
2	Shri Tobish R Marak	"	56	65	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
3	All Saints Mission Catholic Church, Compound	"	63	72	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
4	Shri Witarson N Marak, S/O Tuniram A Sangma	"	87	96	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
5	Shri Grenish A Sangma, D/O Late Tekaram N Marak	"	89	98	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
6	Shri Podin A Sangma, S/O Late Tikaram N Marak	"	86	95	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
7	Smt Lemit A Sangma, S/O Late Tikaram N Marak	"	85	94	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
8	Smt Samila A Sangma, W/O Bodai A-cha	"	61	70	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
9	Shri Arwish A Sangma, S/O Bodai A-cha	"	84	93	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
10	Smt mMiskilla A Sangma, W/O Wilstone Sangma	"	71	80	-	0 - 2 - 10	Grade- H	<u>Left- Ownland</u> Right - Ownland
11	Shri Medu Sangma, S/O Lengrin Marak	"	133	141	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
12	Shri Aji A Sangma, S/O Late Jenden Marak	"	59	68	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
13	Shri Binu M Marak, S/O Epalson Sangma	"	125	134	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
14	Smt Bisoni T Sangma, W/O Sengin N Marak	"	95	104	-	0 - 2 - 10	Grade- H	<u>Left- Ownland</u> Right - Ownland
15	Smt Buburin N Marak, D/O Late Ranis M Marak	"	135	143	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
		Total C.O				14 - 0 - 0		
		Total B.F				14 - 0 - 0		
16	Smt Krestalitha A Sangma, W/O Bikash G Momin	ChingGINE	140	177	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
17	Shri Cellisthin Ch Marak, S/O Barmik N Marak	"	70	79	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland
18	Shri Lebin A Sangma, S/O Budai A-cha	"	72	81	-	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right - Ownland

19	Smt Aruna D Shira, D/O Late Gallendra A Sangma	"	114	123	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
20	Smt Renjak Ch Sangma	"	116	125	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
21	Smt Kraisiline A Sangma, D/O Konendra Ch Marak	"	83	92	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
22	Smt Chechina P Marak, D/O Debakar R Marak	"	91	100	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
23	Shri Barith A Sangma, S/O Budai A-cha	"	60	69	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
24	Smt Asina A Sangma, D/O Budai A-cha	"	68	77	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
25	Smt Salchi Ch Marak, D/O Tudin Ch Sangma	"	82	91	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
26	Shri Sandayster N Sangma, S/O Bapru S Marak	"	64	73	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
27	Smt Agatha D Shira, D/O Alphonese A Sangma	"	104	113	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
28	Shri Miold Sangma, S/O Nenging D Shira	"	88	97	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
29	Shri Projen A Sangma, S/O Mak Sangma	"	126	135	-	0 - 2 - 10	Grade- H	<u>Left- Ownland Right</u> - Ownland
30	Shri Agelstine Sengrak Momin, S/O Willson R Marak	"	124	133	-	0 - 2 - 10	Grade- H	<u>Left- Ownland Right</u> - Ownland
31	Shri Hitho Sangma, S/O Aril Marak	"	128	136	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
		Total C.O				29 - 0 - 0		
		Total B.F				29 - 0 - 0		
32	Shri Eplystone Sangma, S/O Kunendra Marak	Chinggene	99	108	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
33	Shri Arwish A Sangma, S/O Bodai A-cha	"	12	12	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
34	Smt Suleka Sangma, D/O Juliya Hajong	"	69	78	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
35	Smt Tangkam R Marak, D/O A.M.Momin	"	108	117	-	0 - 2 - 10	Grade- H	<u>Left- Ownland Right</u> - Ownland
36	Smt Terina K Sangma, W/O Hitho Sangma	"	127	183	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
37	Shri Weristin Sangma, S/O Unendro R Marak	"	121	130	-	0 - 3 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
38	Shri Minish Marak, S/O Habilson Sangma	"	123	132	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland

39	Shri Aijith G Momin, S/O Late Bupendra N Marak	"	118	127	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
40	Shri Samgar R Sangma, S/O Late Rajiv P Marak	"	77	86	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
41	Smt Tep Marak, D/O Singman Sangma	"	47	56	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
42	Shri Meckyshylbirth A Sangma, S/O Kulendra Ch Marak	"	111	120	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
43	Shri Lewing R Marak, S/O Welson Sangma	"	138	146	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
44	Shri Jackiush P Marak, S/O Youp Marak	"	129	137	-	0 - 2 - 10	Grade- H	<u>Left- Ownland Right</u> - Ownland
45	Shri Samuel Sangma, S/O Arjun Ch Marak	"	97	106	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
46	Smt Eliciana ch Marak, W/O Pangsang Rudy Sangma	"	98	107	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
47	Shri Pangsang Rudy N Sangma, S/O Nathan	"	96	105	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
48	Smt Vethelyne A Sangma, W/O Leonar Ch Momin	"	103	112	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
		Total C.O				44 - 3 - 0		
		Total B.F				44 - 3 - 0		
49	Shri Sepon A Sangma, S/O Late Kish Marak	Chingine	113	122	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
50	Shri Topward N Marak, S/O Eppilson T Sangma	"	81	90	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
51	Smt Jorna N Sangma	"	139	176	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
52	Smt Eva Danisha G Momin, D/O Selbia Norish Marak	"	94	103	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
53	Smt Retchie N Marak, D/O Tanuja N Marak	"	110	119	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
54	Shri Samson D Sangma, S/O Late Jenden Marak	"	76	85	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
55	Smt Rupilla Sangma, D/O Pidomoni Sangma	"	136	144	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
56	Shri Chonstone N Sangma, S/O Late Poensing Marak	"	131	139	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
57	Smt Tanuja N Sangma, D/O Late Bellingstone A	"	67	76	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland

58	Shri chaleng Ch Marak, S/O Late Alrachan Sangma	"	75	84	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
59	Smt Soho A Sangma, D/O Goram Marak	"	62	71	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
60	Smt Mebaring K Sangma, D/O Birison A Sangma	"	132	148	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
61	Shri Edward T Sangma,	"	79	88	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
62	Smt Brigethy A Sangma, S/O Bikash Momin	"	141	178	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
63	Smt Silgrimchi Sangma, D/O Bikash Momin	"	142	179	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
64	Smt Evian A Sangma, D/O Bikash Momin	"	143	180	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
		Total C.O				60 - 3 - 0		
		Total B.F				60 - 3 - 0		
65	Shri Asin A Sangma, S/O Kilseng Marak	Chingine	144	181	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
66	Smt Menora T Sangma, D/O M.C.Marak	"	145	182	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
67	Smt Probani Sangma	"	147	184	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
68	Shri Bilding Sangma	"	146	183	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
69	Shri Chongky Sangma	"	152	189	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
70	Smt Dipali Sangma	"	151	188	-	0 - 2 - 10	Grade- H	<u>Left- Ownland Right</u> - Ownland
71	Smt Mibilla Sangma	"	153	190	-	0 - 2 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
72	Smt Atrilash A Sangma, D/O Sengchang R Marak	"	117	126	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
73	Shri Siljen Sangma	"	150	187	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
74	Shri Bimson Sangma	"	148	185	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
75	Smt Christina Sangma	"	149	186	-	1 - 0 - 0	Grade- H	<u>Left- Ownland Right</u> - Ownland
76	Smt Babitha Sangma	"	154	191	-	0 - 2 - 10	Grade- H	<u>Left- Ownland Right</u> - Ownland
77	Shri Lindstorm Marak, S/O Grevithlone Momin	"	130	138	-	0 - 2 - 10	Grade- H	<u>Left- Ownland Right</u> - Ownland

78	Shri Moshe Dayan Ch Marak, S/O Wycliffe D Sangma	"	134	142	-	0 - 2 - 10	Grade- H	<u>Left- Ownland Right</u> - Ownland
79	Shri Hitho Sangma, S/O Aril Marak	"	132	140	-	0 - 2 - 10	Grade- H	<u>Left- Ownland Right</u> - Ownland
		G/Total				72 - 2 - 10		

**PATTA LAND VALUATION(GAOBARI A.KINGLAND)**

**STATEMENT OF AFFECTED AREA LAND ACQUIRED BY N.H.62 ROAD FOR UPGRADATION TO DOUBLE  
LAND ROAD UNDER MOUZA NO.1-VALLAGE GAOBARI, DISTRICT SOUTH GARO HILLS, MEGHALAYA FOR**

Sl. No.	Name of Land Owner's	Name of village	P.P. No.	Dag No.	Plot No.	Area	Chainage	SCHEDULED OF BOUDARIES OF LAND OWNERS
						B - K - L		
1	2	3	4	5	6	7	8	9
1	Smt Jehoni N Marak, W/O Sotendro Ch Sangma	Gaobari	53	67	-	1 - 0 - 0	102.500km to 117.00 km	<u>Left- Ownland</u> Right-Ownland
2	Shri Nekglash Sangma, S/O Josendro N Marak	Gaobari	11	21	-	1 - 1 - 0	do	<u>Left- Ownland</u> Right-Ownland
3	Smt Selmanish D Shira	Gaobari	10	35	-	1 - 1 - 0	do	<u>Left- Ownland</u> Right-Ownland
4	Smt Balitha Marak	Gaobari	34	46	-	0 - 2 - 10	do	<u>Left- Ownland</u> Right-Ownland
5	Shri Sumetra Marak	Gaobari	7	17	-	0 - 3 - 10	do	<u>Left- Ownland</u> Right-Ownland
6	Smt Gandira Marak	Gaobari	16	27	-	1 - 0 - 10	do	<u>Left- Ownland</u> Right-Ownland
7	Rubber Grower Society	Gaobari	5	14	-	1 - 0 - 0	do	<u>Left- Ownland</u> Right-Ownland
8	Shri Dorickson Shira	Gaobari	6	15	-	0 - 2 - 10	do	<u>Left- Ownland</u> Right-Ownland
9	Shri Josindra Marak	Gaobari	9	37	-	0 - 1 - 10	do	<u>Left- Ownland</u> Right-Ownland
10	Shri Jolendra N Marak	Gaobari	8	18	-	0 - 2 - 10	do	<u>Left- Ownland</u> Right-Ownland
11	Shri Rutalson Sangma	Gaobari	21	49	-	0 - 2 - 0	do	<u>Left- Ownland</u> Right-Ownland
12	Smt Marjina Ch Sangma	Gaobari	20	32	-	0 - 4 - 10	do	<u>Left- Ownland</u> Right-Ownland
13	Smt Thengchira Sangma	Gaobari	30	59	-	0 - 2 - 0	do	<u>Left- Ownland</u> Right-Ownland
14	Smt Anjalla Sangma	Gaobari	21	33	-	0 - 2 - 0	do	<u>Left- Ownland</u> Right-Ownland
15	Shri Egorin Sangma	Gaobari	13	41	-	0 - 4 0	do	<u>Left- Ownland</u> Right-Ownland
16	Shri Lainish Sangma	Gaobari	27	56	-	0 - 3 - 0	do	<u>Left- Ownland</u> Right-Ownland



17	Shri Quiline Marak	Gaobari	14	24	-	1 - 1 - 0	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
18	Shri Mithiran Sangma	Gaobari	17	45	-	1 - 0 - 10	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
19	Smt Choni Sangma	Gaobari	32	61	-	1 - 2 - 10	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
20	Secy. Catholic Church	Gaobari	28	57	-	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
21	Shri Niresh N Marak	Gaobari	22	50	-	1 - 2 - 10	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
22	Shri Dalim D Sangma	Gaobari	9	19	-	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
23	Shri Godilock A Sangma	Gaobari	18	30	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
24	Smt Gresia N Marak	Gaobari	16	44	-	0 - 1 - 0	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
25	Smt Jenolla K Sangma	Gaobari	20	48	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
26	Smt Nimalla Ch Sangma	Gaobari	15	43	-	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
27	Smt Othilla T Sangma	Gaobari	19	47	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
28	Smt Trinethy N Marak	Gaobari	17	28	-	0 - 2 - 10	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
29	Smt Deborine N Marak	Gaobari	12	40	-	1 - 1 - 0	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
30	Smt Ferilla A Sangma	Gaobari	31	60	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
31	Smt Heralline Marak	Gaobari	26	55	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
		Total C.O				23 - 2 - 0		
		Total B.F				23 - 2 - 0		
32	Smt Herina Marak	Gaobari	24	52		1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
33	Smt Silginchi N Marak	Gaobari	25	53		0 - 2 - 10	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
34	Shri Gatween N Marak	Gaobari	14	42		0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
35	Shri Wilnendro A Sangma, S/O Late Nagin B Marak	Gaobari	49	62		0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right-Ownland</u>
		G/Total				25 - 3 - 0		

**PATTA LAND VALUATION (DILSINGGRE A-KINGLAND)****STATEMENT OF AFFECTED AREA LAND ACQUIRED BY N.H.62 ROAD FOR UPGRADATION TO DOUBLE LAND ROAD UNDER MOUZA NO.1-VALLAGE DILSINGGRE, DISTRICT SOUTH GARO HILLS, MEGHALAYA FOR THE YEAR 2014-15**

Sl. No.	Name of Land Owner's	Name of Village	P.P. No.	Dag No.	Plot No.	Area	Chainage	SCHEDULED OF BOUNDARIES OF LAND OWNERS
						B - K - L		
1	2	3	4	5	6	7	8	9
1	Shri Ontithson Sangma, S/O Dising Marak	Dilsinggre	23	24	-	0 - 3 - 0	102.00km to 117.00km	<u>Left- Ownland</u> Right- Ownland
2	Shri Weldon Marak, S/O Late Achon Sangma	"	6	6	-	0 - 3 - 10	do	<u>Left- Ownland</u> Right- Ownland
3	Smt Suprea D Marak	"	39	39	-	0 - 3 - 0	do	<u>Left- Ownland</u> Right- Ownland
4	Smt Sulish Marak, D/O Binoi Momin	"	26	26	-	0 - 3 - 0	do	<u>Left- Ownland</u> Right- Ownland
5	Smt Siljak R Sangma, D/O Simson Marak	"	22	22	-	0 - 2 - 0	do	<u>Left- Ownland</u> Right- Ownland
6	Smt Truhill Momin	"	1	1	-	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
7	Shri Bareckson Sangma, S/O Netharam Marak	"	15	15	-	0 - 4 - 10	do	<u>Left- Ownland</u> Right- Ownland
8	Smt Beluna Ch Marak, W/O Etoment Shira	"	24	24/A	-	0 - 3 - 10	do	<u>Left- Ownland</u> Right- Ownland
9	Shri Denison R Marak, S/O Late Ripjang Sangma	"	19	20	-	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
10	Shri Asen R Marak, S/O Behar Shira	"	12	12	-		do	<u>Left- Ownland</u> Right- Ownland
11	Shri Prison Marak, S/O Gonesh Momin	"	13	13	-	0 - 4 - 0	do	<u>Left- Ownland</u> Right- Ownland
12	Smt Semalline Marak, D/O Hellarson Sangma	"	7	7	-	0 - 4 - 0	do	<u>Left- Ownland</u> Right- Ownland
13	Smt Nilmolla Shira, D/O Palna Marak	"	21	22	-	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
14	Smt Sejoni Sangma, D/O Late Jenggan Sangma	"	304	306	-		do	<u>Left- Ownland</u> Right- Ownland
15	Smt Molani Sangma, D/O Late Jenggan Sangma	"	20	21	-	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
16	Smt Didimoni N Marak	"	330	341	-	0 - 3 - 10	do	<u>Left- Ownland</u> Right- Ownland
17	Shri Jeon D Sangma, S/O Rosin Sangma	"	11	11	-	0 - 3 - 10	do	<u>Left- Ownland</u> Right- Ownland
		Total C.O				14 - 3 - 0		
		Total B.F				14 - 3 - 0		



18	Shri Lemingson Momin, S/O Binoth Marak	Dilsinggre	16	16	-	0 - 3 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
19	Shri Patchin Marak, S/O Monet Sangma	"	25	25	-	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
20	Shri Waison Marak, S/O Nobin Shira	"	17	18	-	0 - 3 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
21	Smt Gleni Sangma, D/O Jingan Sangma	"	4	4	-	0 - 4 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
22	Shri Benonto Marak, S/O Bang Marak	"	326	327	-	0 - 3 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
23	Smt Sengnachi Sangma, D/O Dinison R Marak	"	3	3	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
24	Smt Ashana Sangma, D/O Dinison R Marak	"	10	10	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
25	Smt Nobina N Marak, D/O Devidson D Shira	"	331	342	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
26	Smt Beljilla D Shira	"	2	2	-	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
27	Shri Polnesh Marak	"	297	299	-		do	<u>Left- Ownland</u> <u>Right- Ownland</u>
28	Shri Rohindro Marak	"	324	325	-	0 - 3 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
29	Smt Jonotha Momin	"	137	138	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
30	Shri Preson N Marak	"	13	13	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
31	Smt Kamona Sangma	"	314	316	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
32	Smt Asellik Sangma	"	286	288	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
33	Shri Bethous Marak	"	332	343	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
34	Smt Traibina A Sangma	"	8	8	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
35	Shri Karpinson A Sangma	"	296	298	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
36	Shri Anderson A Sangma	"	301	303	-		do	<u>Left- Ownland</u> <u>Right- Ownland</u>
37	Shri Clearstone A Sangma, S/O Polnesh N Marak	"	300	302	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
38	Smt Atlina A Sangma, D/O Polnesh Marak	"	303	305	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
39	Smt Salbina A Sangma, D/O Polnesh N Marak	"	298	300	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>

40	Shri Meringsone A Sangma	"	290	292	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
41	Shri Elbengson A Sangma	"	299	301	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
		Total C.O				27 - 0 - 0		
		Total B.F				27 - 0 - 0		
42	Shri Jibison A Sangma	Dilsinggre	295	297	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
43	Smt Hemiklla Sangma	"	306	308	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
44	Shri Brejeckson A Sangma	"	302	304	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
45	Shri Polash A Sangma	"	308	310	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
46	Smt Joybilla N Marak	"	279	281	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
47	Shri Gatwin M Sangma	"	292	294	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
48	Shri Sukumar N Marak	"	321	322	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
49	Smt Pensilla Marak	"	309	311	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
50	Shri Riksrang Marak	"	313	315	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
51	Shri Sangra A Sangma	"	310	312	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
52	Shri Sixtush Momin	"	311	313	-	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
53	Smt Lobitha Marak	"	86	86	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
54	Smt Brenilla Momin	"	14	14	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
55	Smt Renrka Momin, D/O Beher Sangma	"	9	9	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
56	Shri Gregory R Marak, S/O Prohit Sangma	"	336	347	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
57	Secy. Dilsinggre A.B. Church	"	5	5	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
58	Smt Brethina Sangma	"	30	30	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
59	Smt Zetbi Marak	"	28	28	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
60	Shri Menilson Sangma	"	29	29	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
61	Smt Robilla Marak	"	27	27	-	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>

62	Smt Praidish D Marak, D/O Kalsn M Marak	"	318	320	-	0 - 2 - 0	do	Left- Ownland Right- Ownland
63	Shri Nethanel N Marak	"	283	285	-	0 - 2 - 0	do	Left- Ownland Right- Ownland
64	Smt Boborin N Marak	"	320	321	-	0 - 1 - 10	do	Left- Ownland Right- Ownland
65	Shri Marteush N Marak	"	328	329	-	0 - 2 - 0	do	Left- Ownland Right- Ownland
66	Shri Kenedy R Marak	"	316	318	-	0 - 1 - 10	do	Left- Ownland Right- Ownland
67	Smt Jemilline A Sangma	"	18	19	-	0 - 2 - 10	do	Left- Ownland Right- Ownland
68	Shri Amedeush N Marak	"	334	345	-	0 - 2 - 0	do	Left- Ownland Right- Ownland
69	Shri Lorry Reprang G Momin	"	191	293	-	0 - 2 - 0	do	Left- Ownland Right- Ownland
70	Smt Kelchira Marak	"	312	314	-	0 - 1 - 10	do	Left- Ownland Right- Ownland
71	Shri Rakesh Ch Marak	"	307	309	-	0 - 1 - 10	do	Left- Ownland Right- Ownland
		Total C.O				37 - 2 - 10		
		Total B.F				37 - 2 - 10		
72	Shri Romar D Shira	Dilsinggre	333	344	-	0 - 2 - 0	do	Left- Ownland Right- Ownland
73	Shri Geriza N Marak	"	317	319	-	0 - 1 - 10	do	Left- Ownland Right- Ownland
74	Smt Gresisda A Sangma	"	31	31	-	0 - 1 - 10	do	Left- Ownland Right- Ownland
75	Shri Sanjip T Sangma	"	329	340	-	0 - 1 - 10	do	Left- Ownland Right- Ownland
76	Smt Marehida R Marak, D/O Ajanath M Marak	"	211	214	-	0 - 1 - 10	do	Left- Ownland Right- Ownland
77	Shri Challang Ch Marak, S/O Late Abraham A Sangma	"	293	295	-	0 - 1 - 10	do	Left- Ownland Right- Ownland
78	Shri Pildalson N Marak	"	49	49	-	0 - 1 - 10	do	Left- Ownland Right- Ownland
79	Smt Hasilina N Marak	"	287	289	-	0 - 1 - 10	do	Left- Ownland Right- Ownland
80	Smt Masina N Marak	"	256	258	-	0 - 1 - 10	do	Left- Ownland Right- Ownland
81	Smt Lesildha Ch Sangma, W/O Denison R Marak	"	32	32	-	0 - 2 - 10	do	Left- Ownland Right- Ownland
		G/Total				40 - 4 - 0		

**PATTA LAND VALUATION (GULPANI A-KING LAND)****STATEMENT OF AFFECTED AREA LAND ACQUIRED BY N.H.62 ROAD FOR UPGRADATION TO DOUBLE LAND ROAD UNDER MOUZA NO.1-VALLAGE GULPANI, DISTRICT SOUTH GARO HILLS, MEGHALAYA FOR THE YEAR 2014-15**

Sl. No.	Name of Land Owner's	Name of Village	Plot No.	P.P. No.	Dag No.	Area	Chainage	SCHEDULED OF BOUNDARIES OF LAND OWNERS
						B - K - L		
1	2	3	4	5	6	7	8	9
1	Smt Subaline N Marak, W/O Streng M Sangma	Gulpani	-	84	89	1 - 0 - 0	87.200 km to 102.500km	<u>Left- Ownland</u> <u>Right- Ownland</u>
2	Smt Trailinda M Marak, D/O Lebinsing A Sangma	"	-	25	28	1 - 0 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
3	Smt Minna G Momin, W/O Binal A Sangma	"	-	120	127	1 - 1 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
4	Smt Fenish Marak, W/O Sanjith Marak	"	-	71	76	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
5	Shri Puthalin G Momin, W/O Bupen M Marak	"	-	81	86	0 - 4 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
6	Shri Pediam A Sangma, S/O Wetson Marak	"	-	132	139	1 - 0 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
7	Shri Wilson Marak, S/O Mukiran Sangma	"	-	52	90	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
8	Catholic Church Compound	"	-	9	9	1 - 0 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
9	Shri Mentalson Marak, S/O Molen D Sangma	"	-	127	134	0 - 2 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
10	Smt Sallitha R Marak, W/O Amolling A Sangma	"	-	32	35	0 - 2 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
11	Shri Willithson Sangma, S/O Late Alothsing Marak	"	-	70	75	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
12	Shri Englishton R Marak, S/O Mojendro R Sangma	"	-	112	121	1 - 0 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
13	Smt Githmilla Sangma, D/O Late Jaban Marak	"	-	79	84	0 - 4 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
14	Smt Ajitha K Sangma, W/O Skillson M Sangma	"	-	55	58	0 - 4 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
15	Shri Lucky D Sangma, S/O Raison G Momin	"	-	123	130	0 - 3 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
		Total C.O				13 - 3 - 10		
		Total B.F				13 - 3 - 10		
16	Smt Dipola Marak, D/O Soelendra Sangma	Gulpani	-	80	85	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
17	Smt Sempolish K Sangma, D/O Ajith Momin	"	-	106	113	1 - 0 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>

18	Shri Predison D Sangma, S/O Jigan Marak	"	-	26	28/A	0 - 4 - 10	do	<u>Left- Ownland</u> Right- Ownland
19	Shri Bhomick Sangma, S/O Shopon R Marak	"	-	23	25	1 - 0 - 10	do	<u>Left- Ownland</u> Right- Ownland
20	Shri Buron D Marak, S/O Niresh A Sangma	"	-	52	55	0 - 3 - 10	do	<u>Left- Ownland</u> Right- Ownland
21	Smt Grebilla Sangma, W/O Sebillion Marak	"	-	98	103	0 - 4 - 10	do	<u>Left- Ownland</u> Right- Ownland
22	Shri Grenson Marak, S/O Ripjang Sangma	"	-	25	28/B	0 - 2 - 0	do	<u>Left- Ownland</u> Right- Ownland
23	Smt Prioba Marak, W/O Arbish N Marak	"	-	60	63	0 - 2 - 10	do	<u>Left- Ownland</u> Right- Ownland
24	Smt Ranilla K Sangma, W/O Bhowmick D Sangma	"	-	22	24	0 - 2 - 10	do	<u>Left- Ownland</u> Right- Ownland
25	Shri Ajith Momin, Late Bupendro M Marak	"	-	15	17	0 - 3 - 10	do	<u>Left- Ownland</u> Right- Ownland
26	Shri Grenalish Ch Marak, W/O Late Dinaram Sangma	"	-	28	31	0 - 4 - 0	do	<u>Left- Ownland</u> Right- Ownland
27	Shri Tarison Marak, S/O Late Golchan Sangma	"	-	50	53	0 - 3 - 10	do	<u>Left- Ownland</u> Right- Ownland
28	Smt Sobitha Ch Sangma, D/O Late Pojendra Sangma	"	-	59	62	0 - 4 - 0	do	<u>Left- Ownland</u> Right- Ownland
29	Smt Biseline M Marak, D/O Dinesh D Sangma	"	-	118	127	0 - 4 - 0	do	<u>Left- Ownland</u> Right- Ownland
30	Smt Shiela Ch Sangma, D/O Late Jensing T Sangma	"	-	75	80	0 - 2 - 0	do	<u>Left- Ownland</u> Right- Ownland
31	Smt Munish Ch Sangma, D/O Delicent P Marak	"	-	120	129	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
		Total C.O				25 - 1 - 10		
		Total B.F				25 - 1 - 10		
32	Shri Tarison Marak, S/O Late Golchan Sangma	Gulpani	-	62	66	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
33	Smt Pronish R Marak, W/O Willithson Sangma	"	-	68	73	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
34	Shri Ginath Marak, S/O Gonesh Sangma	"	-	115	124	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
35	Shri Amosh R Marak, S/O Amelling S Sangma	"	-	72	77	0 - 2 - 0	do	<u>Left- Ownland</u> Right- Ownland

36	Smt Kamona A Sangma, D/O Late Karnesh K Sangma	"	-	94	99	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
37	Smt Vethalyne A Sangma, W/O Leonar Ch Momin	"	-	89	94	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
38	Smt Krestalika Sangma, W/O Bikash Momin	"	-	82	87	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
39	Smt Pronothy A Sangma, W/O Arisingstone K Marak	"	-	8	8	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
40	Smt Hena A Sangma, W/O Late Ninai Marak	"	-	39	42	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
41	Smt Lemita Marak, Seldin Ch Sangma	"	-	102	107	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
42	Shri Willendro A Sangma, S/O Late Nagjing B Marak	"	-	109	117	0 - 2 - 0	do	<u>Left- Ownland</u> Right- Ownland
43	Smt Nobani Marak, W/O Ram Bahadur	"	-	116	125	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
44	Smt Pensilla R Marak, D/O Polash A Sangma	"	-	104	110	0 - 2 - 0	do	<u>Left- Ownland</u> Right- Ownland
45	Smt Prilla A Sangma, D/O Late Wethson D Marak	"	-	74	79	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
46	Smt Dullendro Salme G Momin, D/O Late Tewaram M Sangma	"	-	54	57	0 - 2 - 0	do	<u>Left- Ownland</u> Right- Ownland
47	Shri Idwil R Marak, S/O Komison Sangma	"	-	99	104	0 - 2 - 0	do	<u>Left- Ownland</u> Right- Ownland
48	Smt Tanuja N Marak, D/O Late J.B. Agitok	"	-	77	80	0 - 2 - 0	do	<u>Left- Ownland</u> Right- Ownland
		Total C.O				31 - 0 - 0		
		Total B.F				31 - 0 - 0		
49	Smt Shilpi Rani Sangma, D/O Binoy Bhusan Marak	Gulpani	-	76	81	0 - 2 - 0	do	<u>Left- Ownland</u> Right- Ownland
50	Shri Salingston R Marak, S/O Ramke Marak	"	-	119	126	0 - 2 - 0	do	<u>Left- Ownland</u> Right- Ownland
51	Smt Monika Sangma, W/O Herin Momin	"	-	122	131	0 - 2 - 10	do	<u>Left- Ownland</u> Right- Ownland
52	Smt Meryjing Marak, W/O Athoran Sangma	"	-	123	132	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
53	Smt Sothila D Shira, W/O Alphonse A Sangma	"	-	42	45	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
54	Shri Atrilash A Sangma, W/O Henengton N Marak	"	-	56	68	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland



55	Shri Darren Jajong N Sangma, S/O Retchie Ch Momin	"	-	108	116	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
56	Smt Nepolinda ch Sangma, W/O Bijendra D Marak	"	-	37	40	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
57	Smt Terina Sangma, D/O Roteram D Sangma	"	-	117	120	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
58	Shri Grenish G Momin	"	-	90	95	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
59	Smt Tenten N Sangma, W/O Chittanan A Sangma	"	-	103	109	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
60	Shri Raju R Marak, S/O Late Rotan A Sangma	"	-	40	43	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
61	Smt Brelitha Marak, W/O Witharson Sangma	"	-	101	106	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
62	Smt Rojini M Marak, D/O Emeling Sangma	"	-	47	50	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
63	Smt Ejini Sangma, W/O Mingin N Marak	"	-	21	3	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
64	Smt Janseline A Sangma, W/O Mekenson Marak	"	-	43	46	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
		Total C.O				36 - 4 - 10		
		Total B.F				36 - 4 - 10		
65	Smt Etin B Marak, D/O Late Ongkeng Sangma	Gulpani	-	112	120/A	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
66	Shri Jeresing Ch Marak, S/O Sangjen Sangma	"	-	29	34	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
67	Smt Bitlish K Sangma, W/O Newilson D Sangma	"	-	44	49	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
68	Smt Marsho K Sangma, W/O Newilson D Sangma	"	-	53	56	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
69	Smt Buisida Salni G Momin, W/O Late Tawaram M Sangma	"	-	54	57	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
70	Smt Heritha Sangma, D/O Jamilson Sangma	"	-	111	119	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
71	Smt Ponali Sangma, D/O Solison Marak	"	-	107	115	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
72	Smt Earlyna K Sangma, W/O Newilson D Sangma	"	-	64	69	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
73	Shri Gracefield Sangma, S/O Lt. Brojendro M Sangma	"	-	119	128/A	0 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
74	Smt Binna Sangma, W/O Kenish S Marak	"	-	30	33	0 - 1 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>

75	Smt Dunply Sangma, D/O Bikash Momin	"	-	105	111	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
76	Smt Sented G Momin, W/O Subash Marak	"	-	96	101	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
77	Shri Thonoy G Momin, S/O Late Bupen M Marak	"	-	83	88	C - 2 - 0	do	<u>Left- Ownland</u> Right- Ownland
78	Shri Borold R Marak, S/O Amlleng sangma	"	-	66	71	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
79	Smt Rikchame Dachi K Sangma, D/O Bolwin D Marak	"	-	29	34	0 - 2 - 0	do	<u>Left- Ownland</u> Right- Ownland
80	Shri Winerston Marak, S/O Ramke Marak	"	-	119	128	0 - 1 - 10	do	<u>Left- Ownland</u> Right- Ownland
		G/Total				42 - 3 - 10		

**STATEMENT OF THE LAND ACQUIRED FOR THE NATIONAL HIGHWAY 62 ROAD CONSTRUCTION OF  
VILLAGE NADONGKOL A'KING LAND**

Sl. No.	Name of Land Owner's	Name of Village	P.P. No.	Dag No.	Chainage	Area	SCHEDULED OF BOUNDARIES OF LAND OWNERS
						B - K - L	
1	2	3	4	5	6	7	8
1	Shri Nuking Marak S/O Lt Matrang Sangma	Nadangkol	27	27	87.200 km to 102.500km	1 - 1 - 0	Left- Ownland Right- Own Land
2	Shri Kuluk Marak S/O Lt Jingren Shira	"	29	29	do	1 - 0 - 0	Left- Ownland Right- Own Land
3	Sanbana L.P. School, C/O Secretary	"	20	20	do	0 - 3 - 0	Left- Ownland Right- Own Land
4	Shri Paiwin Marak S/O Lt Ping Sangma	"	32	32	do	1 - 0 - 0	Left- Ownland Right- Own Land
5	Smt Ronali D Shira W/O Posith Ch Sangma	"	21	21	do	1 - 0 - 0	Left- Ownland Right- Own Land
6	Smt Sebilla A Marak W/O Shri Marwin Marak	"	30	30	do	1 - 0 - 0	Left- Ownland Right- Own Land
7	Smt Medirina Ch Sangma W/O Galgetson Ch Marak	"	26	26	do	1 - 1 - 0	Left- Ownland Right- Own Land
8	Smt Lina M Sangma W/O Lt Sujon Sangma	"	31	31	do	1 - 0 - 0	Left- Ownland Right- Own Land
9	Smt Hebina Ch Marak D/O Lt Denaram M Sangma	"	12	12	do	1 - 0 - 0	Left- Ownland Right- Own Land
10	Shri Wilson T Sangma S/O Lt Wajang Ch Marak	"	18	18	do	1 - 0 - 10	Left- Ownland Right- Own Land



11	Shri Lethason ch Marak S/O Lt Beraje D Shira	"	34	34	do	1 - 0 - 0	Left- Ownland Right- Own Land
12	Smt Sanmerry Ch Marak W/O Barlind A Sangma	"	33	33	do	1 - 3 - 10	Left- Ownland Right- Own Land
13	Smt Jenylitha Ch Marak D/O Debendro Sangma	"	35	35	do	1 - 0 - 0	Left- Ownland Right- Own Land
14	Shri Tonishbirth Ch Marak S/O Devendra T Sangma	"	28	40	do	1 - 0 - 0	Left- Ownland Right- Own Land
15	Shri Arbingston Ch Marak S/O Late denaram Sangma	"	24	24	do	1 - 0 - 0	Left- Ownland Right- Own Land
16	Smt Grenalish Marak D/O Denaram Sangma	"	23	23	do	1 - 0 - 0	Left- Ownland Right- Own Land
17	Smt Siljak R Marak D/O Simpson Ch Marak	"	25	25	do	1 - 0 - 0	Left- Ownland Right- Own Land
18	Shri Racha M Marak S/O Willy D Shira	"	22	22	do	1 - 0 - 0	Left- Ownland Right- Own Land
	Total C.O					18 - 4 - 0	
	Total B.F					18 - 4 - 0	
19	Shri Silbash Ch Marak S/O Lt Dinaram Sangma	Nadangkol	17	17	do	1 - 0 - 0	Left- Ownland Right- Own Land
20	Smt Silchi Ch Sangma W/O Bendu Marak	"	16	16	do	1 - 1 - 10	Left- Ownland Right- Own Land
21	Smt Omoni D Sangma	"	14	14	do	1 - 0 - 0	Left- Ownland Right- Own Land
	Grand Total					22 - 0 - 10	

**PATTA LAND VALUATION (RANTHANG SORA-1 A-KING LAND)**

**STATEMENT OF AFFECTED AREA LAND ACQUIRED BY N.H.62 ROAD FOR UPGRADATION TO DOUBLE  
LAND ROAD UNDER MOUZA NO.1- VILLAGE RANTHANG SORA-1, DISTRICT SOUTH GARO HILLS,**

Sl. No	Name of Land Owner's	Name of Village	Plot No.	P.P. No.	Dag No.	Area	Chainage	SCHEDULE OF BOUNDARIES OF LAND OWNERS
						B - K - L		
1	2	3	4	5	6	7	8	9
1	Shri Dobijan Marak, Late Killing A Sangma	Ranthang Sora-1	2	71	111	1 - 0 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
2	Secy. Warema U.P. School Compound	"	3	227	271	0 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
3	Shri Tangseng Sangma, S/O Lipson R Marak	"	4	1	1	1 - 3 - 0	to 75.400 km	Left- Own Land Right- Own Land

4	Smt Brinsilla K Sangma, D/O Late Cheksin Sangma	"	5	69	109	1 - 1 - 1 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
5	Smt Semalline Sangma, D/O of Late Beren Marak	"	6	83	126	1 - 2 - 0	to 75.400 km	Left- Own Land Right- Own Land
6	Smt Lina A Sangma, W/O Late Withson Sangma	"	7	73	113	2 - 1 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
7	Smt Robina R Marak, D/O Arbi A Sangma	"	8	91	135	0 - 4 - 0	to 75.400 km	Left- Own Land Right- Own Land
8	Smt Gulmoni Marak, W/O Late Dosang M Sangma	"	9	52/A	89	0 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
9	Smt Senja Sangma, D/O Sopilla K Sangma	"	10	56	93	1 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
10	Smt Treballin Sangma, D/O Sopilla K Sangma	"	11	80	123	0 - 3 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
11	Smt Remi Sangma, D/O Late Tangken R Marak	"	12	63	102	0 - 4 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
12	Smt Gulmoni Marak, W/O Late Dosang M sangma	"	13	52	89	1 - 0 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
13	Smt Kuina K Sangma, D/O sejilla K Sangma	"	14	81	124	1 - 0 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
14	Smt Jeniritha K Sangma, D/O Late Sujen Ch Marak	"	15	87	130	0 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
15	Shri Jalnish A Sangma, D/O Misang K Sangma	"	16	82	125	1 - 0 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
		<b>Total C.O</b>				<b>15 - 4 - 10</b>		
		<b>Total B.F</b>				<b>15 - 4 - 10</b>		
16	Smt Sadonna Marak, W/O Heren Das	Ronthan g Sora-1	17	61	99	1 - 0 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
17	Smt Betshadina Marak, D/O Late Edison A Sangma	"	18	57	94	0 - 3 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
18	Smt Piuline R Marak, D/O Late Edison A Sangma	"	19	65	104	1 - 0 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
19	Shri Brek hingstone Sangma, S/O Abraham R Marak	"	20	123	169	0 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land

20	Smt Onulla Sangma, W/O Medilson T Sangma	"	22	74	115	0 - 4 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
21	Smt Nobita Sangma, D/O Late Kumar tamon	"	23	176	220	0 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
22	Smt Betsadina Marak, W/O Lemowel T Sangma	"	25	86	129	0 - 4 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
23	Shri Winish A Sangma, W/O Lemowel T Sangma	"	26	68	107	1 - 0 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
24	Smt Janitha Sangma, W/O Osil D Marak	"	27	90	133	0 - 4 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
25	Smt Selwina Ch Sangma, W/O Grosing K Sangma	"	29	2	2	1 - 0 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
26	Shri Grosing K Sangma, H/O Selwina Ch Sangma	"	30	28	28	1 - 0 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
27	Shri Jesbar A Sangma, S/O Miljin A Marak	"	31	105	150	0 - 1 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
28	Shri Gilson D Marak, Smt Nolla A Marak	"	32	1/A	1/A	0 - 4 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
29	Shri Shomil Ch Sangma, S/O Botwin Marak	"	33	30	30	1 - 0 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
30	Shri Mole Sangma, S/O Late Rohen Sangma	"	34	104	149	1 - 0 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
31	Shri Lebethson Marak, S/O Late Pinon Sangma	"	35	29	29	1 - 0 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
32	Smt Santina A Sangma, D/O Boben N Marak	"	36	6	6	1 - 0 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
33	Shri Sosilla A Marak, D/O Bithu Sangma	"	37	4	4	0 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
34	Smt Telpoline Marak, W/O Biresh D Marak	"	39	89	132	0 - 3 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
35	Smt Rosbina Sangma, W/O Menamel Sangma	"	40	15	15	0 - 4 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
		<b>Total C.O</b>				<b>33 - 1 - 10</b>		
		<b>Total B.F</b>				<b>33 - 1 - 10</b>		

36	Shri Semian Marak, S/O Golon Sangma	"	43	16/A	18	2 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
37	Smt Sotolla A Sangma, D/O Withson D Marak	"	42	148	193	2 - 4 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
38	Smt Pronitha A Sangma, W/O Wasten Marak	"	43	37	37	2 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
39	Shri Arquish A Sangma, S/O Late Rohindro Marak	"	44	130	176	2 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
40	Smt Dellina Sangma, D/O Late Rambol Ch Marak	"	45	59	96	2 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
41	Smt Ponalish K Sangma, M/O Jeromoni K Sangma	"	46	92	137	2 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
42	Smt Keroline Marak, D/O Dulesh Sangma	"	47	88	131	2 - 2 - 1 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
43	Shri Simon Ch Marak, S/O Late Jenjing Sangma	"	49	103	148	2 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
44	Shri Garik R Marak, S/o Epline K Sangma	"	50	53	92	2 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
45	Smt Gresalline Sangma, D/O Late Nedalsing Marak	"	52	75	117	2 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
46	Smt ponalish Sangma, W/O SmardsonA Sangma	"	53	125	171	2 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
47	Shri Watsen Marak, S/O Onretho Sangma	"	54	163	207	2 - 1 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
48	Smt Spina A Sangma, D/O Mekendra Sangma	"	55	72	112	2 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
49	Smt Babitha A Sangma, D/O Middilson T Sangma	"	57	145	190	2 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
50	Smt Krenalish A Sangma, W/O Tangseng N Marak	"	58	60	97	2 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
51	Smt Marcyna N Marak, D/O Kechendro Sangma	"	59	83	126	2 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land

52	Smt Tomtomchi Ch Sangma, D/O Herid Sangma	"	60	276	323	2 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
53	Smt Janarish K Sangma, D/O Late Rahandra Ch Marak	"	61	213	257	2 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
54	Smt Prilla A Sangma, D/O Late Withson Marak	"	62	138	183	2 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
55	Smt Senolla Sangma, D/O Late Gilbard Marak	"	63	111	165	2 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
		<b>Total C.O</b>				<b>43 - 4 - 0</b>		
		<b>Total B.F</b>				<b>43 - 4 - 0</b>		
56	Smt Joana Peachi A Sangma, D/O Late Uttam Sangma	Rangthang Sora-1	64	169	213	0 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
57	Smt Anjella A Sangma, D/O Late Medilson A Sangma	"	65	139	184	0 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
58	Smt Manchi A Sangma, D/O Rodin Marak	"	66	61	61	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
59	Shri Lebingson Ch Marak, S/O Jenson A Sangma	"	67	127	173	0 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
60	Shri Sukchon A Sangma, S/O Late Kumar A Sangma	"	68	173	217	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
61	Shri Pingkil A Sangma, S/O Tangsang A Sangma	"	69	168	212	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
62	Shri Phillish A Sangma, D/O Menonsing Sangma	"	70	117	162	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
63	Smt Rohilla A Sangma D/O Late Konai N Marak	"	71	149	194	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
64	Shri Chrisbirth Sangma, S/O Late Onensing Sangma	"	73	210	254	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
65	Smt Pebolin Marak, W/O Aldosh Sangma	"	74	277	324	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
66	Shri Bishu Marak, W/O Debosh Sangma	"	75	279	326	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land

67	Smt Selarin Ch Marak, D/O Ledish Marak	"	76	325	325	0 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
68	Shri Ajit G Momin, S/O Bupendra M Marak	"	77	273	320	0 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
69	Shri Apon M Sangma, S/O Norendro R Marak	"	78	274	321	0 - 3 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
70	Shri Lipson Marak, S/O Simian Sangma	"	79	282	329	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
71	Smt Simpolish K Sangma, W/O Ajit G Momin	"	80	275	322	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
72	Shri Lasco M Marak, S/O Oppilson Sangma	"	81	45	81	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
73	Shri Lebi D Sangma, S/O Nikel Marak	"	82	283	330	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
74	Smt Sonaline A Sangma, D/O Meddilson T Sangma	"	83	137	182	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
		<b>Total C.O</b>				<b>53 - 2 - 0</b>		
		<b>Total B.F</b>				<b>53 - 2 - 0</b>		
75	Shri Dakan T Sangma, S/O Panjing B Marak	"	84	286	333	0 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
76	Smt Sohit A Sangma, D/O Boben N Marak	"	85	7	7	0 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
77	Shri Zennybruce S Marak, S/O Late Endirson R Marak	"	86	108	153	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
78	Shri Letison M Marak, S/O Late Ramu A Sangma	"	87	123	167	0 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
79	Shri Simion A Sangma, S/O Konai M Marak	"	88	85	128	0 - 2 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
80	Smt Bina Ch Sangma, W/O Teteng R Marak	"	89	116	161	0 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
81	Shri Lasford Ch Marak, S/O Late Kelling A Sangma	"	97	49	86	0 - 1 - 10	56.170 km to 75.400 km	Left- Own Land Right- Own Land
82	Shri Winish A Sangma, W/O Late Beljo Marak	"	114	68	108	0 - 2 - 0	56.170 km to 75.400 km	Left- Own Land Right- Own Land
		<b>Total</b>				<b>56 - 3 - 10</b>		



## PATTA LAND VALUATION (RANTHANG SORA A-KING LAND)-II

STATEMENT OF AFFECTED AREA LAND ACQUIRED BY N.H.62 ROAD FOR UPGRADATION TO DOUBLE LAND ROAD  
UNDER MOUZA NO.1-1-VILLAGE RANTHANG SORA, DISTRICT SOUTH GARO HILLS, MEGHALAYA FOR THE YEAR 2014-

Sl. No.	Name of Land Owner's	Name of Village	P.P. No.	Dag No.	Plot No.	Area	Chainage	SCHEDULE OF BOUNDARIES OF LAND OWNERS
						B - K - L		
1	2	3	4	5	6	7	8	9
1	Smt Jeldha Marak, D/O Late Tamilson N Marak	Ailatuli	27	27	1	1 - 0 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
2	Shri Balgish Marak S/O Molison n Marak	"	20	20	3	1 - 1 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
3	Smt Lina G Momin, W/O Late Elason Sangma	"	12	12	5	1 - 1 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
4	Smt Rujari Sangma, W/O Molison N Marak	"	10	10	6	1 - 0 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
5	Smt Tindha Ch Marak, W/O Lina A Sangma	"	97	142	7	1 - 0 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
6	Shri Jasmin A Sangma, S/O Miljin D Marak	"	98	143	8	1 - 0 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
7	Smt Balsina Ch Marak, D/O Dima A Sangma	"	99	144	9	1 - 0 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
8	Shri Smarthson A Sangma H/O Smt Ponalish K Sangma	"	167	211	10	1 - 0 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
9	Shri Presbin K Sangma S/O Abraham R Marak	"	180	224	11	1 - 0 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
10	Shri Barning A Sangma S/O Late Naresh Dalu	"	9	9	13	0 - 4 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
11	Shri Letesh Ch Marak S/O Sonjen Sangma	"	66	105	15	1 - 0 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
12	Shri Dimseng Shira S/O Nikseng R Marak	"	62	101	16	1 - 0 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
13	Shri Arbin D Shira S/O Nikseng A Marak	"	67	106	17	1 - 0 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
14	Shri Sinda D Shira S/O Gatseng A Marak	"	8	8	18	1 - 0 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
15	Shri Nakun A Marak S/O Sengrin D Sangma	"	64	103	19	0 - 4 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
		Total C.O				15 - 0 - 10		

		Total B.F				15 - 0 - 10		
16	Shri Pomison Sangma Raison N Marak	S/O Ailatuli	70	110	20	0 - 4 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
17	Smt Robilla D Shira Megu A Marak	D/O "	95	140	21	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
18	Smt Balsina A Marak Latesh Ch Marak	D/O "	94	139	23	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
19	Shri Debakor R Marak Marya P Marak	H/O "	187	231	25	0 - 4 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
20	Shri Cardenal Sangma Smt Benitha G Momin	H/O "	164	208	26	0 - 4 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
21	Shri Benjush Marak S/O Etalson A Sangma	"	151	196	27	0 - 3 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
22	Shri Augustine Marak Doiban Sangma	S/O "	131	177	28	0 - 3 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
23	Smt Monilla Sangma Brikingstone Sangma	D/O "	7	7	31	0 - 3 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
24	Smt Gracepilla Ch Marak Noralsikton Sangma	D/O "	11	11/A	32	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
25	Shri John Sinna Shira Selphina Ch Marak	S/O "	189	233	33	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
26	Shri Limson Ch Marak Rima Sangma	S/O "	22	22	36	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
27	Smt Benitha Momin Cardinal Sangma	W/O "	211	255	37	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
28	Shri Kobinson K Sangma Late Sujen Sangma	S/O "	18	18	38	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
29	Shri Tenganesh Sangma Olbinson Sangma	S/O "	284	331	39	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land



30	Shri eparson Marak T'enaram Sangma	S/O	"	238	282	40	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
31	Shri Niresh Ch Marak Soljoni Sangma	H/O	"	233	277	41	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
			Total C.O				23 - 2 - 0		
			Total B.F				23 - 2 - 0		
32	Smt Champolin Ch Momin Jious Sangma	D/O	Ailatuli	232	276	42	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
33	Shri Nurjahan Sangma Joswa Sangma	W/O	"	255	299	43	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
34	Smt Hilarin A Sangma Erison D Sangma	D/O	"	207	251	44	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
35	Shri Latningston T Sangma Gogan Ch Marak	S/O	"	254	298	45	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
36	Shri Rangesh Marak Dillip Ch Marak	S/O	"	270	317	46	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
37	Shri Brenush Sangma Line K Sangma	S/O	"	267	314	47	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
38	Shri Talbin Sangma Kamander Momin	S/O	"	63	63	48	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
39	"Baptist Church , Secretary		"	39	39	49	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
40	Shri Robson Ch Marak Monendro M Sangma	S/O	"	50	50	50	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
41	Shri Alberth Marak S/O Proso Sangma		"	31	31	51	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
42	Shri Krebingston K Sangma Late Cheksin A Sangma	S/O	"	129	175	52	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
43	Shri Bathseng R Marak Senolla R Marak	M/O	"	183	227	53	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land

44	Shri Winen T Sangma S/O Changban Marak	"	234	278	54	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
45	Smt Tanora Sangma W/O Nilmol Marak	"	48	48	55	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
46	Shri Nirmal Marak S/O Moniram Marak	"	49	49	56	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
47	Shri Kening K Sangma S/O Late Cheksin A Sangma	"	132	178	57	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
48	Smt Luckina Ch Marak D/O Late Doni M Sangma	"	199	243	58	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
		Total C.O				30 - 0 - 0		
		Total B.F				30 - 0 - 0		
49	Smt Puni R Sangma W/O Kamlush A Marak	Ailatuli	26	26	59	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
50	Shri Brenush Ch Marak D/O Jimeson A Sangma	"	36	36	60	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
51	Shri Stanwell Ch Marak S/O Robindro Sangma	"	-	145	61	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
52	Smt Sebina Ch Marak D/O Late laan Sasngma	"	89	93	62	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
53	Smt Sedeth Marak W/O Petten Sangma	"	166	210	63	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
54	Shri Petten Marak S/O Guang Sangma	"	175	219	64	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
55	Shri Jullat Ch Marak S/O Gruth Marak	"	181	225	65	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
56	Smt Sobitha Sangma W/O Brendash Sangma	"	14	14	66	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
57	Smt Pemolla Sangma W/O Lebinson Sangma	"	152	197	67	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land

58	Smt Marcyna Marak K/nendra Sangma	D/O	"	11	11	68	0 - 2 - 10	56.170 km to 75.400 km	Left- Own land Own land	Right-
59	Smt Tuildha Ch Marak D/O Jemeson A Sangma		"	1	1	69	0 - 2 - 10	56.170 km to 75.400 km	Left- Own land Own land	Right-
60	Shri Sappar Ch Marak Jimison Sangma	S/O	"	35	35	70	0 - 2 - 10	56.170 km to 75.400 km	Left- Own land Own land	Right-
61	Smt Praistina Ch Marak W/O Claver Sangma		"	21	21	71	0 - 2 - 10	56.170 km to 75.400 km	Left- Own land Own land	Right-
62	Shri Golden R Marak S/O Samjendro Sangma		"	226	270	72	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Own land	Right-
63	Shri Hitler B Sangma Albo R Marak	S/O	"	110	155	73	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Own land	Right-
64	Shri Pobitro Ch Marak M/O Tuilda Marak		"	43	43	74	0 - 2 - 10	56.170 km to 75.400 km	Left- Own land Own land	Right-
			Total C.O				36 - 4 - 10			
			Total B.F				36 - 4 - 10			
65	Smt Tendaynish M Marak Suniram D Shira	D/O	"	79	122	75	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Own land	Right-
66	Smt Silse Rani M Marak Angelus M Sangma	D/O	"	126	-	76	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Own land	Right-
67	Smt Presina A Sangma Krenalish A Sangma	M/O	"	172	216	77	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Own land	Right-
68	Smt Balmish Marak D/O Jenison Sangma		"	193	237	78	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Own land	Right-
69	Shri Maxwear A Sangma Chiging Marak	S/O	"	209	253	79	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Own land	Right-
70	Shri Andhon K Sangma Late Cheksin A Sangma	S/O	"	107	152	80	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Own land	Right-
71	Shri Young D Shira Alphonse A Sangma	S/O	"	230	274	82	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Own land	Right-

72	Smt Hedmilla K Sangma D/O Late Cheksin A Sangma	"	134	179	83	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
73	Smt Kredina K Sangma D/O Rutichon A Sangma	"	78	121	84	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
74	Smt Senolla A Sangma D/O Late Gilbarth Ch Marak	"	111	156	85	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
75	Shri Andres Ch Marak S/O Omriho Sangma	"	200	244	86	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
76	Shri Jenstar Sangma S/O Erison Sangma	"	225	269	87	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
77	Smt Enolla A Sangma D/O Late Gelbarth Ch Marak	"	146	191	88	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
78	Smt Warnitha Ch Momin W/O Resterfield Ch Sangma	"	223	267/ A	89	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
79	Smt Saphina Ch Marak W/O Johnsina D Shira	"	177	221	90	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
80	Smt Phillish A Sangma W/O Late Menonsing Sangma	"	117	162	91	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
81	Shri Neobin A Sangma S/O Late Gelbarth Ch Marak	"	144	189	92	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
		Total C.O				43 - 2 - 10		
		Total B.F				43 - 2 - 10		
82	Shri Florygel Ch Sangma S/O Hadingson G Momin	Ailatuli	248	315	93	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
83	Shri Mikseng K Sangma S/O Sicothson Sangma	"	121	165	94	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
84	Shri Nearson Sangma S/O Late Sappoon Marak	"	242	286	95	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
85	Smt Batachina Momin D/O Subash Ch Momin	"	257	301	97	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land

86	Smt Rusida Marak D/O Nibendro Sangma	"	221	265	98	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
87	Shri Sikgilson D Sangma S/O Eson K Sangma	"	157	201	99	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
88	Shri Odistar Sangma M/O Sehani Sangma	"	223	267/ B	100	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
89	Shri Anthon A Sangma S/O Jhone Marak	"	142	202	101	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
90	Shri Kremilston Marak S/O Jogesh Sangma	"	106	151	102	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
91	Shri Hemington Marak S/O Engransing Sangma	"	15	15	103	0 - 1 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
92	Smt Loritha R Marak D/O Althaban N Marak	"	23	23	104	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
93	Shri Ratseng M Sangma S/O Late Welnish M Marak	"	3	3	105	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
94	Shri Tanustar Ch Marak S/O Etarson A Sangma	"	161	205	106	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
95	Smt Kresaline Marak D/O Gonesh R Marak	"	2	2	107	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
96	Shri Mansin M Marak M/O Kinmak M Sangma	"	25	25	108	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
97	Shri Kisser M Sangma S/O Late Arhish Areng	"	170	214	109	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
98	Smt Herolinda Sangma W/O Besterfield Sangma	"	224	268	110	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
99	Shri Leningston T Sangma S/O Sengran Mara	"	241	285	112	0 - 1 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
		Total C.O				50 - 1 - 10		
		Total B.F				50 - 1 - 10		

100	Smt Salome Ch Sangma D/O Late Harish N Sangma	Ailatuli	261	305	113	0 - 1 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
101	Shri Khabi Ch Marak S/O Jendra S Marak	"	256	200	114	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
102	Smt Rostina D Marak D/O Teseng M Marak	"	29	29	115	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
103	Smt Srithy Shira M/O Sudina Shira	"	271	318	116	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
104	Smt Aruna Shira M/O Sudina Shira	"	272	319	117	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
105	Smt Urbish R Marak D/O Salbison Marak	"	10/B	10/B	118	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
106	Smt Silbani T Sangma D/O Rupash Marak	"	203	247	119	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
107	Shri Neckolash Sangma S/O Late Janen A Sangma	"	10	10	120	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
108	Smt Sengchina ch Marak D/O Neckolash Sangma	"	54	54	121	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
109	Smt Renolla Ch Sangma D/O Neckolash Sangma	"	56	56	122	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
110	Smt Menilla Ch Sangma D/O Neckolash Sangma	"	55	55	123	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
111	Shri Heringstone Marak S/O Neckolash Sangma	"	50	50	124	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
112	Smt Surijini Marak D/O Late Abel Sangma	"	11	11	125	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
113	Shri Salgira Marak M/O Surijini Marak	"	51	51	126	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land

114	Smt Rikrak Ch Marak D/O Nikolash T Sangma	"	53	53	127	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
115	Smt Balsri Ch Marak D/O Neckolash Sangma	"	52	52	128	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
116	Shri Ringjong Marak S/O Sangram Sangma	"	260	304	129	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
117	Shri Sengman S Sangma S/O Jhon Sangma	"	280	327	130	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
		Total C.O				56 - 1 - 0		
		Total B.F				56 - 1 - 0		
118	Shri Denise G Momin W/O Bernard T Sangma	Ailatuli	58	58	131	0 - 1 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
119	Shri Batseng N Marak S/O Winder M Sangma	"	47	47	132	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
120	Smt Indira Ch Sangma W/O Estyah Ahmed	"	30	30	133	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
121	Smt Babitha M Sangma W/O Benlush D Sangma	"	264	308	134	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
122	Shri Palibath M Sangma S/O Clement Marak	"	253	297	135	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
123	Shri Tingku Marak S/O Raju Sarkar	"	48	48	136	0 - 1 - 10	56.170 km to 75.400 km	Left- Own land Right- Own land
124	Smt Ritha R Marak W/O Sopon G Marak	"	26	26	137	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
125	Smt Beauty M Marak D/Om Sabina M Marak	"	49	49	138	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
126	Smt Silginchi Marak S/O Nokur Kar	"	269	316	139	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
127	Smt Ejilla N Marak W/O Walsengston Sangma	"	285	332	140	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land



128	Shri Pangseng Rudy N Sangma S/O DR. Nathan R. Marak	"	5	5	141	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
129	Shri Palgath Sangma S/O Mena R Marak	"	258	202	142	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
130	Smt Podini Ch Marak D/O Late Tokang Sangma	"	46	49	159	0 - 2 - 0	56.170 km to 75.400 km	Left- Own land Right- Own land
		Total C.O				60 - 2 - 0		
		Total B.F				60 - 2 - 0		

**PATTA LAND VALUATION (RANTHANG SORA A-KING LAND)-III**

**LAND ROAD UNDER MOUZA NO.1-1-V/LLAGE MOHESKOLA NEKORA, DISTRICT SOUTH GARO HILLS,  
MEGHALAYA FOR THE YEAR 2014-15**

Sl. No.	Name of Land Owner's	Name of Village	P.P. No.	Dag No.	Plot No.	Area	Chainage	SCHEDULE OF BOUNDARIES OF LAND OWNERS
						B - K - L		
1	2	3	4	5	6	7	8	9
1	Smt Norilla Marak, Late Klang T Sangma	Nekora	67	71	2	0 - 4 - 0	56.170 km to 75.400 km	Left-Own Land Right- Own land
2	Smt Benitha Marak, D/O Late Suchin D Sangma	Nekora	55	58	3	0 - 3 - 10	do	Left-Own Land Right- Own land
3	Smt Komoni Sangma, W/O Nickir Marak	Nekora	34	37	5	0 - 1 - 10	do	Left-Own Land Right- Own land
4	Shri Salgira Ch Marak, S/O Wickson M Marak	Nekora	57	60	6	0 - 1 - 0	do	Left-Own Land Right- Own land
5	Smt Henajina M Sangma, W/O Late Arwinston Ch Marak	Nekora	27	30	7	0 - 2 - 0	do	Left-Own Land Right- Own land
6	Shri Bedilar M Marak, S/O Arthaba Sangma	Nekora	204	248	9	0 - 1 - 10	do	Left-Own Land Right- Own land
7	Smt Sobitha Marak, D/O Prandon Sangma	Nekora	79	83	11	0 - 2 - 0	do	Left-Own Land Right- Own land
8	Shri Prutash Sangma, S/O Late Denonath P Marak	Nekora	81	85	13	0 - 3 - 10	do	Left-Own Land Right- Own land
9	Shri Winson Sangma, S/O Late Songja Marak	Nekora	39	42	16	0 - 2 - 10	do	Left-Own Land Right- Own land
10	Smt Chengra Ch Marak, W/O Krenson Marak	Nekora	12	13	17	0 - 2 - 0	do	Left-Own Land Right- Own land
11	Smt Rupaline G Momin, W/O Raphel R Marak	Nekora	4	4	20	0 - 4 - 10	do	Left-Own Land Right- Own land



12	Shri Raising T Sangma, S/O Gima Marak	Nekora	203	247	21	0 - 2 - 0	do	Left-Own Land Right- Own land
13	Smt Ballina Sangma, W/O Baldinath Marak	Nekora	27	27	23	0 - 4 - 0	do	Left-Own Land Right- Own land
14	Shri Wickson Sangma, S/O Jethen Marak	Nekora	14	15	25	1 - 0 - 0	do	Left-Own Land Right- Own land
15	Smt Lema Marak, D/O Late Suren Sangma	Nekora	33	36	28	0 - 3 - 10	do	Left-Own Land Right- Own land
		TotalC.O				8 - 2 - 10		
		TotalB.F				8 - 2 - 10		
16	Smt Saijini G Momin, D/O Late Propulo R Marak	Nekora	25	28	29	0 - 3 - 10	do	Left-Own Land Right- Own land
17	Shri Litson Marak, S/O Robin R Marak	Nekora	3	3	31	0 - 4 - 0	do	Left-Own Land Right- Own land
18	Secy. Nekora Nikwatgre Local Church,	Nekora	6	7	34	0 - 4 - 10	do	Left-Own Land Right- Own land
19	Shri Rotan Ch Marak, S/O Late Rojo R Sangma	Nekora	44	47	-	1 - 0 - 0	do	Left-Own Land Right- Own land
20	Shri Helnath Shira, S/O Late Gonen Marak	Nekora	83	87	36	0 - 4 - 0	do	Left-Own Land Right- Own land
21	Smt Penky Rose Marak, D/O Hilmesh M Sangma	Nekora	77	81	41	1 - 0 - 0	do	Left-Own Land Right- Own land
22	Smt Nippola Ch Marak, D/O Manarat Sangma	Nekora	77	120	42	0 - 3 - 10	do	Left-Own Land Right- Own land
23	Smt Depa Sangma, D/O Jetindro Sangma	Nekora	216	260	-	0 - 3 - 10	do	Left-Own Land Right- Own land
24	Shri Gengreen Ch Marak, W/O Minon Sangma	Nekora	182	226	44	0 - 2 - 0	do	Left-Own Land Right- Own land
25	Smt M Salchi Momin	Nekora	72	76	45	0 - 3 - 10	do	Left-Own Land Right- Own land
26	Smt Panse A Sangma, D/O Meljen D Marak	Nekora	102	147	47	0 - 4 - 0	do	Left-Own Land Right- Own land
27	Smt Beneline D Shira, W/O Late Roelson Marak	Nekora	219	263	48	0 - 2 - 10	do	Left-Own Land Right- Own land
28	Shri Soppon G Momin, S/O Sybester Sangma	Nekora	25	25	50	0 - 2 - 10	do	Left-Own Land Right- Own land
29	Shri Pelson M Marak, S/O Jengwil A Sangma	Nekora	2	2	53	0 - 2 - 0	do	Left-Own Land Right- Own land
30	Smt Nasa N Sangma, W/O P.M. Sangma	Nekora	12	12	57	0 - 2 - 0	do	Left-Own Land Right- Own land
31	Shri Benush M Sangma, S/O Late Sonja Marak	Nekora	32	32	58	0 - 2 - 0	do	Left-Own Land Right- Own land
		TotalC.O				19 - 1 - 0		
		TotalB.F				19 - 1 - 0		

32	Shri Krewingson Sangma, S/O Ram Bahadur	Nekora	69	73	59	0 - 2 - 0	do	Left-Own Land Right- Own land
33	Shri Praidison M Sangma, S/O Ependro R Marak	Nekora	66	70	60	0 - 2 - 0	do	Left-Own Land Right- Own land
34	Shri Gilnish Marak, D/O Late Sodeth Sangma	Nekora	74	78	62	0 - 2 - 0	do	Left-Own Land Right- Own land
35	Shri Birendro Hajong, S/O Bothu Hajong	Nekora	64	68	63	0 - 2 - 0	do	Left-Own Land Right- Own land
36	Smt Senilla Marak, Late Moila Gurung	Nekora	22	25	64	0 - 2 - 0	do	Left-Own Land Right- Own land
37	Shri Kallek Marak, Late Sojin Sangma	Nekora	49	52	65	0 - 2 - 0	do	Left-Own Land Right- Own land
38	Shri Anuel Marak, S/O Monu Marak	Nekora	29	32	66	0 - 2 - 0	do	Left-Own Land Right- Own land
39	Shri Balseng Marak, D/O Enilla Marak	Nekora	37	40	67	0 - 2 - 0	do	Left-Own Land Right- Own land
40	Shri Prokaston Sangma, S/O Late Sojeth Marak	Nekora	45	48	68	0 - 2 - 0	do	Left-Own Land Right- Own land
41	Shri Gullson Sangma, S/O Late Namjing Marak	Nekora	85	89	69	0 - 2 - 0	do	Left-Own Land Right- Own land
42	Shri Chicheng R Marak, S/O Jensing Sangma	Nekora	65	69	70	0 - 2 - 0	do	Left-Own Land Right- Own land
43	Shri Christone R Marak, S/O Late Debison Sangma	Nekora	20	23	71	0 - 2 - 0	do	Left-Own Land Right- Own land
44	Shri D.Savio Marak, D/O Stolish Marak	Nekora	76	80	72	0 - 2 - 0	do	Left-Own Land Right- Own land
45	Smt Donu D Shira, D/O Alphone A Sangma	Nekora	84	88	73	0 - 2 - 0	do	Left-Own Land Right- Own land
46	Shri Darsing Ch Marak, S/O Dhon Bahadur Tamang	Nekora	58	61	75	0 - 2 - 0	do	Left-Own Land Right- Own land
47	Smt Bibaline Sangma, D/O Tohimson Momin	Nekora	13	14	76	0 - 2 - 0	do	Left-Own Land Right- Own land
48	Smt Chilibitha Marak, D/O Dhon Bahadur Tamang	Nekora	78	72	77	0 - 2 - 0	do	Left-Own Land Right- Own land
		Total C.O				26 - 0 - 0		
		Total B.F				26 - 0 - 0		
49	Smt Mithilla Hajong, W/O Pedison Sangma	Nekora	8	15	78	0 - 2 - 0	do	Left-Own Land Right- Own land
50	Smt Ringkhy T Sangma, D/O Merold M Sangma	Nekora	9	16	79	0 - 2 - 0	do	Left-Own Land Right- Own land
51	Smt Colent Bedey Ch Marak, W/O Helnesh M Sangma	Nekora	60	63	80	0 - 2 - 0	do	Left-Own Land Right- Own land
52	Shri Joy Mellen Marak, S/O Hilnesh M Sangma	Nekora	30	33	81	0 - 2 - 0	do	Left-Own Land Right- Own land

53	Shri Desemson Marak, S/O T.G.Momin	Nekora	62	65	82	0 - 2 - 0	do	Left-Own Land Right- Own land
54	Shri Walchang K Sangma, S/O Projen Ch Marak	Nekora	56	59	83	0 - 2 - 0	do	Left-Own Land Right- Own land
55	Shri Bithason Sangma, M/O Poisoni Sangma	Nekora	18	21	84	0 - 2 - 0	do	Left-Own Land Right- Own land
56	Shri Robas Hajong, S/O Nobin Hajong	Nekora	36	39	86	0 - 2 - 0	do	Left-Own Land Right- Own land
57	Smt Gresallin Sangma, W/O Bil Bahadur Ray	Nekora	23	26	87	0 - 2 - 0	do	Left-Own Land Right- Own land
58	Shri Kainson M Sangma, S/O Late Dorindro Marak	Nekora	48	51	88	0 - 2 - 0	do	Left-Own Land Right- Own land
59	Shri Chingkin Sangma, S/O Jogendro Marak	Nekora	53	58	89	0 - 2 - 0	do	Left-Own Land Right- Own land
60	Smt Esini M Sangma, D/O Dorindro Marak	Nekora	26	29	90	0 - 2 - 0	do	Left-Own Land Right- Own land
61	Shri Sependal Sangma, S/O Dorin Marak	Nekora	35	38	91	0 - 2 - 0	do	Left-Own Land Right- Own land
62	Shri Nithen K Sangma, S/O Nidher Marak	Nekora	68	72	92	0 - 2 - 0	do	Left-Own Land Right- Own land
63	Smt Mendeys P Marak, D/O Sallin Sangma	Nekora	70	74	93	0 - 2 - 0	do	Left-Own Land Right- Own land
64	Shri Lestin Shira, S/O Rion Marak	Nekora	52	55	94	0 - 2 - 0	do	Left-Own Land Right- Own land
		Total C.O				32 - 2 - 0		
		Total B.F				32 - 2 - 0		
65	Shri Chingstone Marak, S/O Late Kenaram Dajel	Nekora	11	12	95	0 - 2 - 0	do	Left-Own Land Right- Own land
66	Shri Jindarson Sangma, S/O Didi Sangma	Nekora	32	35	96	0 - 2 - 0	do	Left-Own Land Right- Own land
67	Moheskola Baptist Church, Pastor	Nekora	63	66	97	0 - 2 - 0	do	Left-Own Land Right- Own land
68	Shri Linbirth N Marak, S/O Ononsing Marak	Nekora	24	27	98	0 - 2 - 0	do	Left-Own Land Right- Own land
69	Shri Enitha Ch Marak, D/O Benish M Sangma	Nekora	87	91	99	0 - 2 - 0	do	Left-Own Land Right- Own land
70	Smt Sethu M Sangma, D/O Senja Marak	Nekora	19	22	100	0 - 2 - 0	do	Left-Own Land Right- Own land
71	Shri James Sangma, S/O Arwinstone Marak	Nekora	47	50	101	0 - 2 - 0	do	Left-Own Land Right- Own land
72	Shri Subas Sangma, S/O Bithon Marak	Nekora	73	77	102	0 - 2 - 0	do	Left-Own Land Right- Own land
73	Shri Teseng A Sangma, S/O Grison R Marak	Nekora	114	159	103	0 - 2 - 0	do	Left-Own Land Right- Own land
74	Smt Jewelline A Sangma, D/O Late Tasik R Marak	Nekora	5	5	104	0 - 2 - 0	do	Left-Own Land Right- Own land

75	Smt Zeanvia A Sangma, D/O Senolla A Sangma	Nekora	9	9	105	0 - 2 - 10	do	Left-Own Land Right- Own land
76	Smt Prisca G Momin, W/O Elever A Sangma	Nekora	4	4	106	0 - 2 - 0	do	Left-Own Land Right- Own land
77	Smt Sabina Marak, W/O Raju Sarkar	Nekora	16	16	107	0 - 2 - 0	do	Left-Own Land Right- Own land
78	Smt Liana Pringchi Sangma, D/O Samuel Sangma	Nekora	31	31	108	0 - 2 - 0	do	Left-Own Land Right- Own land
79	Shri Eightystar Marak, D/O Hailonish Marak	Nekora	12	12	110	0 - 2 - 0	do	Left-Own Land Right- Own land
80	Shri Samir Sangma, S/O Heringston Marak	Nekora	28	28	111	0 - 2 - 0	do	Left-Own Land Right- Own land
81	Smt Belitha Ch Marak, W/O Sengman Sangma	Nekora	3	3	112	0 - 2 - 0	do	Left-Own Land Right- Own land
82	Shri Jaseng M Sangma, S/O Wilnush Marak	Nekora	1	1	114	0 - 2 - 0	do	Left-Own Land Right- Own land
		Total C.O				39 - 3 - 10		
		Total B.F				39 - 3 - 10		
83	Shri Vevels D Shira, D/O Benoline D Shira	Nekora	22	22	115	0 - 2 - 0	do	Left-Own Land Right- Own land
84	Shri Jarnash C Marak, S/O Late Greenson Sangma	Nekora	19	19	116	0 - 2 - 0	do	Left-Own Land Right- Own land
85	Smt Bono Sangma, W/O Darwing Marak	Nekora	17	17	117	0 - 3 - 0	do	Left-Own Land Right- Own land
86	Smt June N Marak, Udoy Marak	Nekora	18	18	118	0 - 2 - 0	do	Left-Own Land Right- Own land
87	Shri Ganti D Shira, D/O Binaline D Shira	Nekora	21	21	119	0 - 2 - 0	do	Left-Own Land Right- Own land
88	Smt Sore D Shira, D/O Alphonse Sangma	Nekora	27	27	120	0 - 2 - 0	do	Left-Own Land Right- Own land
89	Smt Benalline D Shira, W/O Late Roelson Marak	Nekora	219	263	121	0 - 1 - 10	do	Left-Own Land Right- Own land
90	Shri Naseng D Sangma, S/O Grejith Momin	Nekora	165	209	132	0 - 2 - 0	do	Left-Own Land Right- Own land
91	Smt Anisha A Sangma, D/O Bakwanding R Marak	Nekora	281	328	136	0 - 2 - 0	do	Left-Own Land Right- Own land
92	Shri Prominen Sangma, S/O Erison Sangma	Nekora	146	290	137	0 - 3 - 0	do	Left-Own Land Right- Own land
93	Smt Sonammi Ch Sangma	Nekora	147	291	138	0 - 2 - 0	do	Left-Own Land Right- Own land
94	Smt Dustiny Ch Sangma, D/O Jenish Sangma	Nekora	24	24	140	0 - 2 - 0	do	Left-Own Land Right- Own land
95	Smt Anjila D Shira, M/O Sothilla D Shira	Nekora	217	261	141	0 - 2 - 10	do	Left-Own Land Right- Own land
96	Smt Stolin Ch Marak, D/O Alene Sangma	Nekora	235	279	142	0 - 3 - 0	do	Left-Own Land Right- Own land
97	Shri Purelinda M Sangma, D/O Glendash Ch Marak	Nekora	228	272	143	0 - 2 - 10	do	Left-Own Land Right- Own land
98	Shri Sanjoy Marak, S/O Sengdosh Sangma	Nekora	44	44	145	0 - 2 - 0	do	Left-Own Land Right- Own land
		G/Total				46 - 4 - 0		

## LAND VALUATION (BONBERA-1 A-KING LAND)

## STATEMENT OF AFFECTED AREA LAND ACQUIRED BY N.H.62 ROAD FOR UPGRADATION TO DOUBLE LAND ROAD UNDER MOUZA NO.1-VALLAGE BONBERA-1, DISTRICT SOUTH GARO HILLS, MEGHALAYA FOR THE

Sl. No.	Name of Land Owner's	Name of Village	P.P. No.	Dag No.	Area	Class of Land	SCHEDULED OF BOUNDARIES OF LAND OWNERS
					B - K - L		
1	2	3	4	5	6	7	8
1	Smt Grepildha K Sangma, D/O Attension A Sangma	Bonbera M.No.1-1	41	53	1 - 0 - 0	Grade- H	<u>Left- Ownland</u> Right- Ownland
2	Shri Tengrang K Sangma, S/O Jastine P Marak	"	61	73	1 - 0 - 10	do	<u>Left- Ownland</u> Right- Ownland
3	Smt Lenish D Marak, D/O Sujendro M Sangma	"	106	122	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
4	Shri Prepulash K Sangma, S/O Attenson A Sangma	"	40	52	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
5	Smt Repilla D Marak, D/O Elphinson D Marak	"	118	132	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
6	Smt Dimra K Sangma, D/O Arwithson M Marak	"	57	69	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
7	Smt Sellish Marak	"	82	145	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
8	Smt Lethubina K Sangma, D/O Attension A Sangma	"	39	51	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
9	Smt Lish D Marak, W/O Perison Sangma	"	111	127	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
10	Smt Brethina K Sangma, D/O Attension A Sangma	"	42	54	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
11	Shri Attension A Sangma, S/O Late Lebendro Marak	"	37	49	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
12	Smt Nosina K Sangma, D/O Attension A Sangma	"	34	46	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
13	Smt Hemalin K Sangma, D/O Late Nijendra D Marak	"	65	77	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
14	Shri Redimar D Marak, S/O Attension A Sangma	"	43	55	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
15	Shri Babulu D Marak, S/O Sothjeng Sangma	"	77	90	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
		Total C.O			15 - 0 - 0		
		Total B.F			15 - 0 - 0		
16	Shri Bellindro G Momin, S/O Nejdendra D Marak	Bonbera M.No.1-1	87	103	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
17	Shri Heppinstone K Sangma, S/O Arwithson M Marak	"	29	41	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland
18	Smt Pellina K Sangma, D/O Deronsing Marak	"	93	109	1 - 0 - 0	do	<u>Left- Ownland</u> Right- Ownland



19	Shri Misang M Marak, S/O Late Sennany Sangma	"	113	129	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
20	Smt Britha Ch Marak, D/O Late Sinang Marak	"	86	102	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
21	Smt Kredina K Sangma, D/O Late Cheksin A Sangma	"	51	63	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
22	Smt Brencilla K Sangma, D/O Cheksin A Sangma	"	52	64	0 - 3 - 0	do	<u>Left- Ownland Right-</u> Ownland
23	Shri Arwithson M Marak, S/O Late Rengga Ch Marak	"	27	39	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
24	Shri Nedeson D Sangma, S/O Late Remchon R Marak	"	112	128	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
25	Shri Salgrak R Marak	"	116	133	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
26	Smt Sempollish K Sangma, W/O Ajith G Momin	"	109	125	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
27	Shri Waibing K Sangma, S/O Late Jonen Marak	"	91	107	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
28	Smt Parlik K Sangma, D/O Late Romendro D Marak	"	98	114	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
29	Smt Tehilla K Sangma, D/O Late Cheksin A Sangma	"	23	35	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
30	Shri Esansing Sangma, S/O Late Bian Marak	"	53	65	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
31	Smt Sellish Sangma, D/O Late Senjon D Marak	"	82	94	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
32	Shri Gensing Sangma, S/O Setjing K Sangma	"	85	101	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
33	Shri Hemrith P Sangma, S/O Ebelson Marak	"	114	130	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
34	Smt Saminda K Sangma, D/O Wasington Marak	"	69	82	0 - 4 - 0	do	<u>Left- Ownland Right-</u> Ownland
35	Smt Rospilda K Sangma, D/O Grillipson D Sangma	"	100	116	1 - 0 - 0	do	<u>Left- Ownland Right-</u> Ownland
		Total C.O			34 - 2 - 0		
		Total B.F			34 - 2 - 0		

36	Smt Ronilla K sangma, D/O Jacklin Sangma	Bonbera M.No.1-1	107	123	1 - 0 - 0	do	<u>Left- Ownland Right- Ownland</u>
37	Shri Darwin Sangma, S/O Late Pitar D Marak	"	90	106	1 - 0 - 0	do	<u>Left- Ownland Right- Ownland</u>
38	Shri Parbiston Marak, S/O Late Kumolchan Marak	"	124	139	1 - 0 - 0	do	<u>Left- Ownland Right- Ownland</u>
39	Shri Lenin Matgrik Momin, S/O Molison Sangma	"	81	94	1 - 0 - 0	do	<u>Left- Ownland Right- Ownland</u>
40	Shri Bellinton D Marak, S/O Mojendra Sangma	"	68	81	1 - 0 - 0	do	<u>Left- Ownland Right- Ownland</u>
41	Sangma, S/O Domison Marak	"	89	105	1 - 0 - 0	do	<u>Left- Ownland Right- Ownland</u>
42	Shri Bruston Sangma, S/O Late Pitarson K Sangma	"	96	112	1 - 0 - 0	do	<u>Left- Ownland Right- Ownland</u>
43	Smt Sempollish K Sangma, W/O Ajith G Momin	"	109	125- A	1 - 0 - 0	do	<u>Left- Ownland Right- Ownland</u>
44	Shri Julius D Shira, S/O Late Jaising K Sangma	"	117	132	1 - 0 - 0	do	<u>Left- Ownland Right- Ownland</u>
45	smt Saidina Sangma, W/O Prodip Sangma	"	127	142	1 - 0 - 0	do	<u>Left- Ownland Right- Ownland</u>
		G/Total			44 - 2 - 10		

#### LAND VALUATION (BONBERA A-KING LAND)-II

STATEMENT OF AFFECTED AREA LAND ACQUIRED BY N.H.62 ROAD FOR UPGRADATION TO DOUBLE LAND ROAD UNDER MOUZA NO.1-VALLAGE BONBERA, DISTRICT SOUTH GARO HILLS, MEGHALAYA FOR THE YEAR 2014-15

Sl. No.	Name of Land Owner's	Name of Village	P.P. No.	Dag No.	Area	Chainage	SCHEDULED OF BOUNDARIES OF LAND OWNERS
					B - K - L		
1	2	3	4	5	6	7	8
1	Smt Ajitha K Sangma, D/O Ellin A Sangma	Bonbera	24	36	1 - 0 - 0	75.400 km to 87.200 km	<u>Left- Ownland Right- Ownland</u>
2	Smt Mehujilla K Sangma, D/O Arwithson M Marak	Bonbera	36	48	1 - 0 - 0	do	<u>Left- Ownland Right- Ownland</u>
3	Smt sanithra K Sangma, D/O Late Doising M Marak	Bonbera	28	40	2 - 1 - 0	do	<u>Left- Ownland Right- Ownland</u>
4	Shri Penison Sangma, S/O Late Cheksin A Sangma	Bonbera	92	108	0 - 4 - 0	do	<u>Left- Ownland Right- Ownland</u>
5	Shri Rajiv Marak, S/O Banik R Marak	Bonbera	30	42	1 - 0 - 0	do	<u>Left- Ownland Right- Ownland</u>
6	Smt Chengtira K Sangma, D/O Arwithson M Marak	Bonbera	31	43	1 - 1 - 10	do	<u>Left- Ownland Right- Ownland</u>



7	Smt Ronilla K Sangma, D/O Mahamsing Marak	Bonbera	110	126	1 - 0 - 0	do	<u>Left- Ownl. nd</u> <u>Right- Owrland</u>
8	Shri Aiarson K Sangma, S/O Nijendra D Marak	Bonbera	44	56	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- ( wnland</u>
9	Secy. Rambil Gittim Baptist Church Compound	Bonbera	102	118	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
10	Shri Sengman R Marak	Bonbera	1	2	0 - 4 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
11	Shri Ajanath M Momin, S/O Late A.A. Sangma	Bonbera	88	104	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
12	Shri Japha T Sangma, S/O Elpiush M Marak	Bonbera	121	136	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
13	Shri Mongkesh K Sangma, S/O Late Doising K Marak	Bonbera	55	67	1 - 0 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
14	Smt Binna Ch Sangma, W/O Kenish S Marak	Bonbera	59	71	1 - 0 - 0	do	<u>Left- Ownl. nd</u> <u>Right- Owrland</u>
15	Smt Emonthey K Sangma, D/O Late Kenon D Marak	Bonbera	66	78	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
16	Shri Skellson M Sangma, S/O Jenonsing Marak	Bonbera	104	120	1 - 0 - 0	do	<u>Left- O' wnland</u> <u>Right- Ownland</u>
		Total C.O			17 - 1 - 0		
		Total B.F			17 - 1 - 0		
17	Smt Janilla Marak, D/O Element Ch Marak	Bonbera	56	68	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
18	Shri Kindstar M Marak, S/O Krebingstone K Sangma	Bonbera	43	55	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
19	Smt Meroli K Sangma, D/O Late Chaksin A Sangma	Bonbera	115	131	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
20	Smt Gresbina K Sangma, D/O Late Benarsing M Marak	Bonbera	73	86	0 - 4 - 0	do	<u>Left- Ownl. nd</u> <u>Right- Owrland</u>
21	Shri Conjol M Sangma, S/O Late Jogendro R Sangma	Bonbera	48	60	1 - 0 - 0	do	<u>Left- O' wnland</u> <u>Right- Ownland</u>
22	Shri Franchish T sangma, S/O Deren Marak	Bonbera	97	113	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>

23	Smt Sheena Jonisa G Momin, D/O Sondhya G Momin	Bonbera	35	47	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
24	Shri Joshua D Sangma, S/O Jimson M Marak	Bonbera	130	146	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
25	Shri Krebingstone K Sangma, S/O Late Cheksin A Sangma	Bonbera	70	83	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
26	Shri Jimbu A Sangma, S/O Benarson A Sangma	Bonbera	63	75	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
27	Shri Frester K Sangma, S/O Attenson A Sangma	Bonbera	38	50	1 - 1 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
28	Shri Sengman M Sangma, S/O Adinda R Marak	Bonbera	105	121	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
29	Shri Merold Sangma, S/O Nenjing D Shira	Bonbera	134	150	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
30	Shri Serollish D Sangma, W/O Welendra A Sangma	Bonbera	49	61	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
31	Smt Saidina D Marak, D/O Late Abul Sangma	Bonbera	119	134	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
32	Shri Rojen Ch Marak, D/O Late Kallim Sangma	Bonbera	129	144	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
33	Smt Prejinni K Sangma, D/O Late Cheksin A Sangma	Bonbera	60	72	1 - 1 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
		Total C.O			34 - 2 - 0		
		Total B.F			34 - 2 - 0		
34	Smt Hemalin K Sangma, D/O Late Nijendra D Marak	Bonbera	65	77	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
35	Smt Jeni K Sangma, D/O Jastine P Marak	Bonbera	62	74	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
36	Shri Grillipson K Sangma	Bonbera	94	110	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
37	Shri Anthon K Sangma, S/O Late Cheksin A Sangma	Bonbera	47	59	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
38	Smt Hetmilla K Sangma, D/O Late Cheksin A Sangma	Bonbera	71	84	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
39	Shri Kening A Sangma, S/O Late Cheksin A Sangma	Bonbera	72	85	1 - 1 - 1 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
40	Smt Walsingstone K Sangma, S/O Late Cheksin A Sangma	Bonbera	25	37	1 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>

41	Shri Agnish N Marak, W/O Willi D Shira	Bonbera	126	141	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
42	Smt Sothilla D Shira, W/O Alphonse A Sangma	Bonbera	74	87	1 - 1 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
43	Shri Dimri K Sangma, D/O Arwith M Marak	Bonbera	57	69	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
44	Smt Lethobina K Sangma, D/O Attenson A Sangma	Bonbera	39	51	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
45	Shri Sastwel Ch Sangma, S/O Rengan Marak	Bonbera	128	143	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
46	Smt Perojini K Sangma, D/O Late Daising M Marak	Bonbera	32	44	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
47	Smt Serojini K Sangma, D/O Late Daising M Marak	Bonbera	33	45	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
48	Shri Sallim D Marak, S/O Pension Sangma	Bonbera	26	38	1 - 2 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
49	Shri Benarson K Sangma, S/O Late Daising Marak	Bonbera	64	76	1 - 0 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
50	Shri Potarson K Sangma, S/O Late Daising Marak	Bonbera	50	62		do	<u>Left- Ownland</u> <u>Right- Ownland</u>
51	Smt Grebilla Sangma	Bonbera	54	66	0 - 2 - 10	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
52	Smt Marsha K Sangma, Newilson B Sangma	Bonbera	108	124	0 - 3 - 0	do	<u>Left- Ownland</u> <u>Right- Ownland</u>
		G/Total			54 - 2 - 10		